



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,14th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">PIL/15/2021</a>	NIPON DHOLUA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	MR. D SAIKIA, GA, ASSAM SC, G M D A SC, GMC
	<b>WITH</b> <a href="#">WP(C)/6436/2013</a>	DEEPAK TALUKDAR and 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
	<b>WITH</b> <a href="#">WP(C)/5042/2014</a>	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	<b>WITH</b> <a href="#">I.A.(Civil)/1878/2017</a> in <a href="#">WP(C)/5042/2014</a>	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
	<b>WITH</b> <a href="#">Cont.Cas(C)/335/2017</a>	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. <b>Versus</b> M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R- 2,3&4)
5	<a href="#">I.A.(Civil)/2341/2022</a> WITH <a href="#">PIL/14/2020</a> (D/O), <a href="#">PIL/18/2008</a> (D/O), REVIEW <a href="#">PET./115/2010</a> (D/O) in <a href="#">PIL/29/2022</a>	SMT. SABITRI SINGHA AND 33 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM SC, FOREST ASSTT.S.G.I.
	<b>WITH</b> <a href="#">PIL/29/2022</a>	SMT. SABITRI SINGHA AND 33 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. U N CHATTRY MR. O LASKAR MRS. K SARMA	GA, ASSAM MR. S P CHOUDHURY MR. P MAHANTA MR. R B GOHAIN SC, FOREST MR MRINMAY KHATANIAR, COMMISSIONER MR PRITAM MAHANTA, COMMISSIONER ASSTT.S.G.I.

6	<a href="#">PIL(Suo Moto)/6/2023</a>	XXXXX <b>Versus</b> IN RE- THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA, SR. ADVOCATE MR. U K NAIR	MR. S BORTHAKUR, SC, MISING AUTONOMOUS COUNCIL R-3
7	<a href="#">PIL/71/2023</a>	AMZAD HUSSAIN MONDAL <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. S DUTTA MS A DAS MS. I DAS	GA, ASSAM MR. S C BISWAS (r-5) MR. J AHMED (R-16) MR. A RAHMAN (R-9,14) MS A HUSSAIN (R-16) MS. U NANDA(r-5) MS. J GHOSH(r-5) R BEGUM (R-16) H G DAISY MR. R ISLAM (R-16) SC, REVENUE(r-5)
8	<a href="#">WA/201/2023</a> CAVT. NO.04482/023, CAVT./448/2023	ISMAIL ALI SK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. R CHOUDHURY MRS. S ROY	SC, ELEM. EDU GA, ASSAM MR. M DUTTA MR. N UDDIN MR. M ISLAM FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1588/2023</a> <b>in</b> WA/201/2023	ISMAIL ALI SK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. R CHOUDHURY MRS. S ROY	SC, ELEM. EDU GA, ASSAM MR. M DUTTA MR. N UDDIN MR. M ISLAM FOR CAVEATOR
9	<a href="#">PIL/2/2024</a>	PRACHURJYA BORBORUAH <b>Versus</b> THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 8 ORS	PETITIONER IN PERSON	GA, ASSAM SC, GHC GA, MIZORAM GA, NAGALAND GA, ARUNACHAL
10	<a href="#">WA/54/2024</a>	NORTH EASTERN COALFIELDS LIMITED AND 3 ORS <b>Versus</b> M/S ANMOL (INDIA) LTD AND 3 ORS	MR M Z AHMED MR. A M DUTTA	MS. B S GOYAL (R4) MS. B S GOYAL (R4) MR. A J HAZARIKA (r-1) MR. A J HAZARIKA (r-1) MS. N RAJMEDI (R4) MS. N RAJMEDI (R4) MS. P N SUMI (R4) MS. P N SUMI (R4) MS B CHAUHAN (R4) MS B CHAUHAN (R4)
11	<a href="#">WA/187/2024</a> CAVT. NO.05212/024,	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION <b>Versus</b> TEZPUR UNIVERSITY AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1698/2024</a> <b>in</b> WA/187/2024	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION <b>Versus</b> TEZPUR UNIVERSITY AND 3 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	MR. S C KEYAL SC, T U FOR CAVEATOR
12	<a href="#">I.A.(Civil)/2372/2024</a> <b>in</b> WA/15948/2023	KAMAL KUMARI DEORI AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, NHAI SC, C.G.C. SC, PWD
	<b>WITH</b> <a href="#">WA/15948/2023</a> (Filing Number)	KAMAL KUMARI DEORI AND 4 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS (B)	MS. S T BOKTH	
13	<a href="#">I.A.(Civil)/2373/2024</a> B/O <b>in</b> WA/202/2023	ISMAIL ALI SK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. R CHOUDHURY MRS. S ROY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU GA, ASSAM MR. M DUTTA MR. N UDDIN MR. M ISLAM

<p><b>WITH</b> <a href="#">WA/202/2023</a> CAVT. NO. 04482/023,</p>	<p>ISMAIL ALI SK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.</p>	<p>MS. R CHOUDHURY MRS. S ROY</p>	<p>SC, ELEM. EDU GA, ASSAM MR. M DUTTA MR. N UDDIN MR. M ISLAM FOR CAVEATOR</p>
<p><b>WITH</b> <a href="#">I.A.(Civil)/1599/2023</a> in WA/202/2023</p>	<p>ISMAIL ALI SK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.</p>	<p>MS. R CHOUDHURY MRS. S ROY</p>	<p>SC, ELEM. EDU GA, ASSAM MR. M DUTTA MR. N UDDIN MR. M ISLAM FOR CAVEATOR</p>
<p><b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b></p>			
<p>14 <a href="#">Cus.Ref./4/2024</a></p>	<p>COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SRI ANIL KUMAR JAIN</p>	<p>MR. S C KEYAL</p>	<p>MS S S ZIA</p>
<p><b>WITH</b> <a href="#">I.A.(Civil)/1941/2024</a> in Cus.Ref./4/2024</p>	<p>COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SRI ANIL KUMAR JAIN</p>	<p>MR. S C KEYAL</p>	
<p>15 <a href="#">Cus.Ref./5/2024</a></p>	<p>COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> SRI PRASANTA SAHA</p>	<p>MR. S C KEYAL</p>	<p>MS S S ZIA</p>
<p><b>WITH</b> <a href="#">I.A.(Civil)/2015/2024</a> in Cus.Ref./5/2024</p>	<p>COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> PRASANTA SAHA</p>		
<p>16 <a href="#">WA/176/2024</a></p>	<p>INDIAN OIL CORPORATION LTD <b>Versus</b> SAMOON ISAI</p>	<p>MR. A SARMA MR. K KALITA MR. L LIKHASE SANGTAM</p>	<p>MR. B BARUAH, ADVOCATE MR U RONGPI</p>
<p>17 <a href="#">WA/182/2024</a></p>	<p>NABA KUMAR SARANIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS</p>	<p>MR S BORTHAKUR MR. A I KATHAR MR SAURADEEP DEY MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA</p>	<p>MR. S CHAUHAN(R-8) GA, ASSAM MR B B NARZARY(R-8) MR N ALAM(R-8) M. BORUAH(R-8) R DEB(R-8) V KHAKHALARY(R-8) V KHAKHALARY(R-8) SC, WPT AND BC</p>
<p>18 <a href="#">WA/242/2024</a> CAVT. NO.06132/024, CAVT./613/2024</p>	<p>THE BRAHMAPUTRA VALLEY FERILIZER CORPORATION LTD <b>Versus</b> BORNALI CHETIA AND 3 ORS</p>	<p>MR. M K CHOUDHURY MR. B SHARMA</p>	<p>MS S MOCHAHARI MR SISHIR DUTTA DY.S.G.I. FOR CAVEATOR MR. SIDHANT DUTTA</p>
<p><b>WITH</b> <a href="#">WA/215/2024</a>  CAVT./437/2024 CAVT. NO. 04372/024,</p>	<p>THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PRANJAL DUTTA AND 3 ORS.</p>	<p>MR. A SARMA MR. K KALITA MS G SWAMI L SANGTAM</p>	<p>MR. S DIHINGIA FOR CAVEATOR</p>
<p><b>WITH</b> <a href="#">WA/233/2024</a>  CAVT./612/2024 CAVT. NO. 06122/024,</p>	<p>THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PURABI LAHAN HANDIQUE AND 13 ORS.</p>	<p>MR. M K CHOUDHURY MR. B SHARMA</p>	<p>MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA DY.S.G.I. FOR CAVEATOR</p>
<p>21 <a href="#">WA/272/2024</a></p>	<p>DEEPAM CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. S SUTRADHAR J.P. BARUAH</p>	<p>GA, ASSAM SC, IRRIGATION</p>
<p>22 <a href="#">WP(C)/2672/2024</a></p>	<p>IDRISH ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH</p>	<p>SC, SEC. EDU.</p>

23	<a href="#">WP(C)/2864/2024</a>	TRIDENT INFRAPROJECTS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	SC, FINANCE AND TAXATION
24	<a href="#">WP(C)/4040/2024</a>	UNION OF INDIA AND 2 ORS <b>Versus</b> SHRI RAJEEB KUMAR PHUKAN	MR. B CHAKRAVARTY SC, C.G.C.	
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
25	<a href="#">PIL/43/2024</a>	SUBRATA ROY AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MS. T A AHMED I HASHMI MR. T A CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, PCB SC, FOREST
26	<a href="#">WA/90/2024</a>	UNION OF INDIA <b>Versus</b> SHRI LALCHHUANAWMA HRASHEL AND 759 OTHERS E	MR. R K D CHOUDHURY DY.S.G.I.	MR. S DAS, (R-1 to 760)
27	<a href="#">WA/269/2024</a> CAVT./650/2024	PROF. GURU PRASAD KHATANIAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR. K N CHOUDHURY SC, EDU SC, G U FOR CAVEATOR
28	<a href="#">WP(C)/4056/2024</a>	ARUN KHUNDONGBAM @ NANAO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SEKHAR MR. B D CHOWDHURY A NEOG	GA, ASSAM SC, CBI SC, GHC
29	<a href="#">WP(C)/4069/2024</a>	UNION OF INDIA AND 2 ORS. <b>Versus</b> DEBEN KUMAR SAHARIA	MR. B CHAKRAVARTY SC, C.G.C.	
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
30	<a href="#">WP(C)/8878/2019</a>	UNION OF INDIA AND 3 ORS. <b>Versus</b> BIJAY SINGH AND 12 ORS.	MR. S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI MS. A THEYO
<b>WITH</b>				
31	<a href="#">WP(C)/8935/2019</a>	UNION OF INDIA AND 3 ORS. <b>Versus</b> HONCHAI KONYAK AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5)
32	<a href="#">WA/145/2021</a>	YATOP JERANG AND 6 ORS. <b>Versus</b> ASHOK GIRI MAHATO 98 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, AP
33	<a href="#">PIL/31/2024</a> FIXED	ANANTA SMITH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MR. R DUBEY (R-9,11) MR. B D DEKA (R-12) MS. A B KAYASTHA (R- 9,11) MR. A N I HUSSAIN (R- 9,11) MR. M DAS (R-12) N R SURANA (R13) N R SURANA (R13) MR A BHATRA (R-12) SC, REVENUE
34	<a href="#">WA/193/2024</a>	THE PRINCIPAL DIRECTOR OF INCOME TAX (INVESTIGATION) <b>Versus</b> PAWAN KUMAR GARG	MR. S C KEYAL	MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
<b>WITH</b>				
<a href="#">I.A.(Civil)/1792/2024</a> in WA/193/2024		THE PRINCIPAL DIRECTOR OF INCOME TAX (INVESTIGATION) <b>Versus</b> PAWAN KUMAR GARG	MR. S C KEYAL	
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				

35	<a href="#">PIL(Suo Moto)/2/2018</a>	X-X-X <b>Versus</b> IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR S S DEY GHC	MR. D SAIKIA, AG, ASSAM MR. S C KEYAL, ASSTT.S.G.I. (R-5) MR. D DAS, AG, MIZORAM(R-7) GA, AP MRS T KHRO, ADDL. AG,NAGALAND(R-6)
36	<a href="#">WP(C)/5994/2023</a>	SMTI. BHARATI SAIKIA AND ANR. <b>Versus</b> UNION OF INDIA AND 4 ORS	DR G J SHARMA MR M CHANDA MR S NATH MR C M KIKON	MR. M R LASKAR (r-5) MRS. A GAYAN MR N SARMA (r-5) DY.S.G.I.
37	<a href="#">PIL/7/2024</a> FIXED	SANDEEP CHAMARIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, ASLSA GA, ASSAM SC, FINANCE
38	<a href="#">WA/124/2024</a>	JOHIRUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. A ALI MR. Y ALI	MS. B SARMA (C.G.C.) DY.S.G.I.
<b>HEARING</b>				
39	<a href="#">WA/300/2021</a> CAVT. NO.06602/021, CAVT./660/2021	NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LTD. <b>Versus</b> PUNJAB NATIONAL BANK AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	DR. A SARAF MR SISHIR DUTTA (FOR CAVEATOR) MR. A GOYAL (R-5) MR P BARUAH (R-5) MR. Z ISLAM (R-5) MR. P DAS (R-5) MR S J SAIKIA (R-5) MR S DUTTA (FOR CAVEATOR) MR. SIDHANT DUTTA (FOR CAVEATOR)
<b>WITH</b>				
40	<a href="#">WP(C)/6562/2021</a>	M/S JSB CEMENT LLP <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MS S MOCHAHARI MR. S DUTTA MISS. R R KAKATI (R-4) MR. S DUTTA MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-4) SC, PNB SC, NEDFI
<b>WITH</b>				
41	<a href="#">WP(C)/4333/2022</a>	M/S JSB CEMENT LLP <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. K N CHOUDHURY (r-4) MR. D J DAS (r-4) N GAUTAM (r-4) SC, PNB SC, NEDFI
42	<a href="#">WA/121/2022</a> FIXED	THE UNION OF INDIA AND 3 ORS <b>Versus</b> SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
<b>WITH</b>				
	<a href="#">I.A.(Civil)/1025/2022</a> in WA/121/2022	THE UNION OF INDIA AND ORS <b>Versus</b> SH BUALHRANGA AND 33 ORS (A)	MR S K MEDHI	MR. P D NAIR (r-1 to 30) MR. A CHETRY (r-1 to 30) MR G ALAM (r-1 to 30) MR. H ROHMAN (r-1 to 30) S R A NASER (r-1 to 30) GA, MIZORAM
<b>WITH</b>				
	<a href="#">I.A.(Civil)/3105/2022</a> in WA/121/2022	THE UNION OF INDIA AND 3 ORS <b>Versus</b> ZOKAILANA AND 14 ORS	MR S K MEDHI	MR. P D NAIR
43	<a href="#">WA/302/2022</a>	SHREEMOYE BORDOLOI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C

**WITH**  
[I.A.\(Civil\)/2892/2022](#)  
**in** WA/302/2022

SHREEMOYE BORDOLOI AND 2 ORS.

**Versus**

THE UNION OF INDIA AND 4 ORS.

MR. M K CHOUDHURY

MR. M DUTTA

SC, HIGHER EDU

ASSTT.S.G.I.

SC, U G C

44 [ITA/4/2023](#)

SINU SONTALIA

**Versus**

PRINCIPAL COMMISSIONER OF INCOME  
TAX

MR R GOENKA

MR. U K BORTHAKUR

MR A GOENKA

SC, INCOME TAX

45 [ITA/10/2023](#)

KOMAL KUMBHAT

**Versus**

PRINCIPAL, COMMISSIONER OF INCOME  
TAX,

MR R GOENKA

MR. U K BORTHAKUR

MR A GOENKA

SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
7)	MR D K DAS	12-08-2024	To	16-08-2024
8)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
10)	MR. B K JAIN	09-08-2024	To	16-08-2024
11)	MR H MAURYA	09-08-2024	To	16-08-2024
12)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
13)	MR H BARUAH	07-08-2024	To	14-08-2024
14)	MR R GOENKA	07-08-2024	To	23-08-2024
15)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
16)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
17)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
18)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
19)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
21)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
22)	MS. M D BORAH	13-08-2024	To	14-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

### [ For Wednesday,14th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/424/2024</a>	HAMEN BORDOLOI <b>Versus</b> YUNUS ALI AND ANR	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	
2	<a href="#">Cont.Cas(C)/426/2024</a>	ABDUL ALIM KHAN <b>Versus</b> NARAYAN KONWAR AND ANR	MR A U AHMED MS. H SARMA	
3	<a href="#">Cont.Cas(C)/427/2024</a>	HARKHALI YADAV <b>Versus</b> NARAYAN KONWAR AND ANR	MR J ABEDIN MR N SARMA	
4	<a href="#">Cont.Cas(C)/430/2024</a>	CHAN ALI SK AND 2 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
5	<a href="#">WP(C)/3572/2024</a> FIXED	HARI PRASAD DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
6	<a href="#">WP(C)/3686/2024</a> FIXED	RANJITA SINGHA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, FINANCE DEPTT.
7	<a href="#">WP(C)/3699/2024</a> FIXED	KHARIKUL HUSSAIN <b>Versus</b> THE KENDRIYA VIDYALAYA SANGATHAN AND ANR (F)	MR. S I HUSSAIN MR. N H BARBHUIYA	SC, KVS
8	<a href="#">WP(C)/3892/2024</a> FIXED	PRAGYA PRIYA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	SC, SEC. EDU. SC, DIB. UNIVERSITY SC, SEBA
9	<a href="#">WP(C)/4017/2024</a> FIXED	KUMUD PRASAD DEKA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
10	<a href="#">WP(C)/4018/2024</a> FIXED	GEETALI NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.

11	<a href="#">WP(C)/4019/2024</a> FIXED	KUMUD KAKATY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
12	<a href="#">WP(C)/4021/2024</a> FIXED	DULAL GOHAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
13	<a href="#">WP(C)/4022/2024</a> FIXED	BIMAL CHANDRA DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
14	<a href="#">WP(C)/4024/2024</a> FIXED	ANJAN KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B PRASAD MR P J BORAH	GA, ASSAM SC, SEC. EDU.
15	<a href="#">WP(C)/4038/2024</a>	MOHIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	SC, ELEM. EDU GA, ASSAM
16	<a href="#">WP(C)/4042/2024</a>	DWIJENDRA TALUKDER AND 67 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DEKA MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU
17	<a href="#">WP(C)/4043/2024</a>	KAMAL CHANDRA HAJURI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KALITA MR M BASUMATARI MR. N M DAS MR. J HATIMURIA	SC, SEC. EDU. SC, BTC
18	<a href="#">WP(C)/4054/2024</a>	DIPTI PATAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU.
19	<a href="#">WP(C)/4055/2024</a>	SAHAB UDDIN TAPADER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A B T HAQUE MS. R. R. SAIKIA	SC, ELEM. EDU GA, ASSAM
20	<a href="#">WP(C)/4062/2024</a>	KRISHNA RAM KALITA AND 64 ORS <b>Versus</b> THE STATE OF ASSAM 3 ORS	MR. A DEKA MR. N HOSSAIN MR N SARMA	SC, ELEM. EDU
21	<a href="#">WP(C)/4075/2024</a>	NAJIRUN BEGUM (BEWA) <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, ELEM. EDU SR. GA, ASSAM
22	<a href="#">WP(C)/4078/2024</a>	BARNALI PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MR. A BORUA MS P SARMA	SC, SEC. EDU. SC, FINANCE
23	<a href="#">WP(C)/4087/2024</a>	ABINASH SINGH KOIRI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, WPT AND BC SC, HEALTH
24	<a href="#">WP(C)/4095/2024</a>	KAMALESH DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) GA, ASSAM SC, PWD
25	<a href="#">WP(C)/4097/2024</a>	ASMITA ROY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S NAG	SC, HIGHER EDU
26	<a href="#">WP(C)/4099/2024</a>	BISTURAM DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	GA, ASSAM SC, SEC. EDU.
<b>ORDER (STAY VACATING)</b>				
27	<a href="#">I.A.(Civil)/3435/2023</a> B/O in <a href="#">WP(C)/3867/2021</a>	NARAD CHANDRA BRAHMA AND ANR. <b>Versus</b> DHARANI CHANDRA BRAHMA AND 5 ORS.	MR S C PANDIT	SC, ELEM. EDU GA, ASSAM MR D S DEKA SC, BTC
	<b>WITH</b> <a href="#">WP(C)/3867/2021</a>	DHARANI CHANDRA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MR S C PANDIT (R-6,7) MD S ULLAH (R-6,7) SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/2098/2024</a> in <a href="#">WP(C)/3867/2021</a>	DHARANI CHANDRA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D S DEKA	SC, ELEM. EDU GA, ASSAM MD S ULLAH (R-6,7) SC, BTC



**ADMISSION**

28	<a href="#">WP(C)/2729/2021</a> FIXED	DEVI PRASAD GHIMIRE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHETRI MR. K K PARASAR	SC, ELEM. EDU SC, BTC SC, FINANCE
29	<a href="#">WP(C)/3157/2021</a>	SATYA NARAYAN BHARALI <b>Versus</b> THE COMMISSIONER AND SECRETARY DEPARTMENT OF ELEMENTARY EDUCATION AND 7 ORS	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MRS. K DEVI (r-7) MR. B CHOUDHURY (SC, SSA) B. M. KALITA (r-7) MS S A KHALIFA (r-7) MS. B. BANIA (r-7)
	<b>WITH</b> <a href="#">I.A.(Civil)/3611/2022</a> in <a href="#">WP(C)/3157/2021</a>	NIRODA BORAH, <b>Versus</b> SATYA NARAYAN BHARALI AND 6 ORS.	MRS. K DEVI MS S A KHALIFA MS. B. BANIA	GA, ASSAM
30	<a href="#">WP(C)/7293/2021</a> B/O	BASANTI MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU GA, ASSAM SC, AG MS. D D BARMAN SC, FINANCE SC, KARBI ANGLONG
31	<a href="#">WP(C)/2420/2022</a> FIXED	SMTI RUNUMI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU SC, FINANCE
32	<a href="#">WP(C)/936/2023</a>	BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA (E) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU.
33	<a href="#">WP(C)/2458/2023</a> FIXED	DR. PRABODH CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS D TALUKDAR S K DAS	SC, HIGHER EDU SC, AG MR. S K MEDHI MR. B BARMAN(R-3,4) MRS P P BORAH(R-3,4) MR. P K DAS(R-3,4)
34	<a href="#">WP(C)/2909/2023</a> FIXED	AMIYO KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
35	<a href="#">WP(C)/3476/2023</a>	PUSPANJALI GOSWAMI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAUHAN MR. D C BORAH MR. K M HASSAN	SC, SEC. EDU. SC, FINANCE
36	<a href="#">WP(C)/4650/2023</a> B/O	AMIN SHAMSUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU.
37	<a href="#">WP(C)/6411/2023</a> FIXED	SMTI. ANMONA BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA MR B K BORAH P. BORAH MR. H S BORAH	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
38	<a href="#">WP(C)/6585/2023</a> B/O	DEEPAK DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM	SC, ELEM. EDU MR S C DAS (R-5) P BURAGOHAIN (R-5) MR. C. SHIL (R-5) SC, BTC
39	<a href="#">WP(C)/7407/2023</a> FIXED	MADHUSUDHAN DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
40	<a href="#">WP(C)/108/2024</a> FIXED	SAJAL DAS AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P- 17) MR. A K DUTTA MR. B PURKAYASTHA (P- 17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE

41	<a href="#">WP(C)/126/2024</a> B/O	HAMIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK R KHATUN	SC, ELEM. EDU GA, ASSAM MR. M A SHEIKH (R-9) MS C MEDHI (R-9) MR. P. NAIK SC, FINANCE
	<b>WITH</b>			
42	<a href="#">WP(C)/1949/2021</a>	SHEIKH MEHBUB ALOM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
	<b>WITH</b>			
43	<a href="#">WP(C)/2083/2021</a>	SHAH ALOM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM
44	<a href="#">WP(C)/217/2024</a> FIXED	MANTU DEKA AND ANR <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	SC, ELEM. EDU
	<b>WITH</b>			
45	<a href="#">WP(C)/7269/2021</a>	MRIGEN BORBARUAH AND 3 ORS <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
	<b>WITH</b>			
46	<a href="#">WP(C)/5450/2022</a>	BARNALI KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA
	<b>WITH</b>			
47	<a href="#">WP(C)/7272/2022</a>	HITESH THAKURIA AND 42 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
	<b>WITH</b>			
48	<a href="#">WP(C)/8211/2022</a>	RANU DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
	<b>WITH</b>			
49	<a href="#">WP(C)/336/2023</a>	MRIGEN BORBARUAH AND 2 ORS <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
50	<a href="#">WP(C)/3127/2024</a> FIXED	SUBRATA CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J AHMED MR R A AHMED MR M AHMED N NATH	SC, SEC. EDU. SC, BTC
<b>ORDERS</b>				
51	<a href="#">Cont.Cas(C)/376/2020</a> FIXED	RATAN CHANDRA SHIL AND 2 ORS. <b>Versus</b> PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MS. N BORDOLOI SC, F.DEPTT.
	<b>WITH</b>			
52	<a href="#">Cont.Cas(C)/366/2020</a>	MOINUL HOQUE AND ANR. <b>Versus</b> PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1)
53	<a href="#">Cont.Cas(C)/480/2021</a> WITH WP(C) 3816/2021(D/O)	DWIJEN TALUKDAR AND 38 ORS <b>Versus</b> PREETOM SAIKIA AND ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. R MAZUMDAR MR. N J KHATANIAR (R-4) MR. B GOGOI (R-6) MR B GOGOI MS K DAS (R-4) MR A CHALIHA (R-6) SC, FINANCE DEPTT.

54	<a href="#">Cont.Cas(C)/214/2022</a> FIXED	BILAYET HUSSAIN <b>Versus</b> SMTI. MAMATA HOJAI	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	MR. N J KHATANIAR MR. U SARMA
55	<a href="#">Cont.Cas(C)/119/2024</a>	ANIL KUMAR DAS <b>Versus</b> NARAYAN KONWAR AND 2 ORS.	MR N SARMA	MR. D SAIKIA (R- 2) MR S M T CHISTIE(R- 2) MR. P K BORAH(R- 2)
56	<a href="#">Cont.Cas(C)/134/2024</a> B/O	MD. JAHIDUL ISLAM AND 2 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR.	MR. D A KAIYUM MR S ISLAM (p-2) MR. M S MONDAL	
57	<a href="#">WP(C)/1255/2024</a>	DHRUBA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R DE MS. S S SAIKIA MR G DAS	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE

**HEARING**

58	<a href="#">WP(C)/7026/2018</a> FIXED	SAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA
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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
7)	MR D K DAS	12-08-2024	To	16-08-2024
8)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
10)	MR. B K JAIN	09-08-2024	To	16-08-2024
11)	MR H MAURYA	09-08-2024	To	16-08-2024
12)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
13)	MR H BARUAH	07-08-2024	To	14-08-2024
14)	MR R GOENKA	07-08-2024	To	23-08-2024
15)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
16)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
17)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
18)	MR. H. BURAGOHAİN	12-08-2024	To	16-08-2024
19)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
21)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
22)	MS. M D BORAH	13-08-2024	To	14-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,14th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.Pet./426/2021</a> WITH LCR 1 FILE(SCANNED COPY)	ALOK BARAN SARKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS	MR. P D NAIR (R-2) MR. G ALAM (R-2) MS J KHANOM(R-2) MR. H ROHMAN (R-2) MR. S R A NASER (R-2) PP, ASSAM
2	<a href="#">Crl.Pet./549/2021</a> WITH LCR 1 FILE, B/O	NITIN MITTAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MR. B KALITA	MR. A A R KARIM (r-2) MR. A DEB (r-2) PP, ASSAM
3	<a href="#">Crl.Rev.P./511/2022</a>	INDRAJIT MAZUMDAR <b>Versus</b> SATABDI GHOSH MAZUMDAR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	
4	<a href="#">Crl.Pet./672/2022</a> WITH LCR 1 FILE(SCANNED COPY)	SAILEN BARUAH AND 2 ORS <b>Versus</b> UPASANA BORAH	MR P KATAKI MRS R BEGUM	MR. S SHARMA MS G M THAKUR
5	<a href="#">Crl.Pet./982/2022</a> FIXED	KASIREDDY RAVI SANKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
6	<b>WITH</b> <a href="#">Crl.Pet./981/2022</a>	KASIREDDY RAVI SANKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
7	<a href="#">Crl.Pet./998/2022</a> WITH LCR 3 FILES	AMITAVA DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S D PURKAYASTHA MS. S PHUKAN	MR. S C BISWAS (r-2) SUSHMITA SENGUPTA (r-2) MR. P S BISWAS (r-2) MS A BORAH (r-2) MS. J GHOSH (r-2) MR RITURAJ TIWARI PP, ASSAM

8	<a href="#">Crl.Pet./1196/2022</a>	JABBAR ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R K MOUR MR P DAS MR A SARMA MR P PRAWAR MR. R DUBEY	MR. A M BORA (R-2,3,4,5,6) MR. B RAHMAN(R-2,3,4,5,6) MS. C CHOUDHURY (R-2,3,4) MR. V A CHOWDHURY (R-2,3,4,5,6) MR. M S HUSSAIN (R-2,3,4,5,6) PP, ASSAM
9	<a href="#">Crl.Pet./51/2023</a> WITH LCR 3 FILES(SCANNED COPY)	MD ABDUR RASHID SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R K PRADHAN MR. N N B CHOUDHURY MR. A K SAIKIA MS. K DEY	PP, ASSAM SC, FOREST
10	<a href="#">Crl.Pet./408/2023</a>	ZAKIR HUSSAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR M AHMED MR Z RAHMAN MR S PRODHANI	MR. A ALI (R- 2) MR. Y ALI (R- 2) PP, ASSAM
11	<a href="#">Crl.Rev.P./530/2023</a> WITH LCR 4 FILES	MD. ABZAL KHAN @ ABZAL RAJJAK <b>Versus</b> M.M. HARDWARE STORES AND ANR.	G UDDIN P ADHIKARI MR A K AZAD	MR. P BORAH (r-1) MS K BHATTACHARYYA (r-1) MS K SARMA (r-1) PP, ASSAM
12	<a href="#">Crl.Pet./640/2023</a>	KHAIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A SHARMA	MR. B SARMA (R-2) PP, ASSAM SC, FOREST
13	<a href="#">Crl.Pet./863/2023</a> FIXED	JAY PRAKASH SHARMA @ JAI PRAKASH SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	MS S S ZIA (r-2) PP, ASSAM
14	<a href="#">Crl.Pet./913/2023</a> WITH LCR 1 FILE(SCANNED COPY)	SHYAMALIDEV ROY @ SHILPI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA	MR. A M BORA (r-2) MR. D K BAIDYA (r-2) MS. C CHOUDHURY (r-2) MR. V A CHOWDHURY (r-2) MR. M S HUSSAIN PP, ASSAM
15	<a href="#">Crl.Pet./1295/2023</a>	MANAB BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	MS. M BHATTACHARJEE (R-2) MS. M BHARATI (R-2) MS. P DASGUPTA (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/490/2024</a> <b>in</b> Crl.Pet./1295/2023	SMT. SUPARNA ROY CHOUDHURY <b>Versus</b> MANAB BHATTACHARJEE,	MS M BHARATI	MR N A MAZARBHUIYA
16	<a href="#">Crl.Pet./93/2024</a> WITH LCR 1 FILE(SCANNED COPY)	ISLAM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR A HOSSAIN	MR. S N ADHYAPAK (R-2) MS. B DAS (R-2) PP, ASSAM
17	<a href="#">Crl.Pet./102/2024</a> WITH LCR 2 FILES(SCANNED COPY)	RAJPAL SINGH POONIA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR H TALUKDAR MS. K VERMA MS. K VERMA	PP, ASSAM
18	<a href="#">Crl.Rev.P./108/2024</a>	NIJAM UDDIN @ NIJAM UDDIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS	
19	<a href="#">Crl.Pet./230/2024</a>	PRADIP KHANIKAR <b>Versus</b> DIPIKA KHANIKAR AND ANR	MR D KALITA MR. M HUSSAIN MS R KOUR	MR. D BARUAH (R-1) MR. A K GUPTA (R-1) MR. R S MISHRA (R-1) MR. W TERON (R-1) MS. S K GUPTA (R-1) MS. B SARMA (R-1) PP, ASSAM
20	<a href="#">Crl.A./242/2024</a>	MAINUL HAQUE @ MD MAINUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MS S PATAR	PP, ASSAM

21	<a href="#">Crl.Pet./268/2024</a>	SHWET AGARWAL <b>Versus</b> NAVIN JAIN	M KABRA MR. A KABRA	MR. B SHARMA MR. S SHARMA MR. M HASSAN
22	<a href="#">Crl.Rev.P./272/2024</a>	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
23	<a href="#">Crl.Pet./459/2024</a>	A. NOBIN @ NABIN SINGHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N B P SINGHA MR. D BARMAN	MR D GOSWAMI (r-2) MR K BARMAN (r-2) MR S AFRIDI (r-2) PP, ASSAM
24	<a href="#">Crl.Pet./528/2024</a> WITH LCR 1 FILE(SCANNED COPY)	ABHIJIT SAIKIA AND ANR <b>Versus</b> ANZITA SAIKIA AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA R BARMAN	
25	<a href="#">Crl.Pet./529/2024</a> WITH LCR 2 FILES(SCANNED COPY)	ABHIJIT SAIKIA AND ANR <b>Versus</b> ANZITA SAIKIA AND ANR	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA R BARMAN	MR. M SHARMA (r-2) MRS. S ISLAM (r-2) MR R KALITA (r-2)
26	<a href="#">Crl.Pet./737/2024</a>	BANAJIT PATWARI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM

**ORDERS**

27	<a href="#">Crl.A./80/2019</a> WITH OFFICE NOTE, LCR 2 FILES	M/S GUPTA HARDWARE PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K NATH MR. C S RAY MR. C S RAY MS. P BURAGOHAIN MR. D KAKOTI MS P GUPTA	PP, ASSAM
28	<a href="#">CRL.A(J)/106/2020</a> 5 Y 0 M 14 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	TINKU TANTI <b>Versus</b> THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	MR. A NARZARI PP, ASSAM
29	<a href="#">Crl.A./147/2020</a> WITH OFFICE NOTE, LCR 4 FILES	ABDUL BARI LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
30	<a href="#">Crl.Pet./236/2020</a> FIXED	BIREN KUMAR BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P G BHAGAWATI MR. P BORDOLOI	PP, ASSAM
31	<a href="#">Crl.L.P./30/2022</a> in <a href="#">Crl.A./3657/2022</a>	UNION OF INDIA <b>Versus</b> SUKHPAL SINGH	MR. S C KEYAL	
	<b>WITH</b> <a href="#">Crl.A./3657/2022</a> (Filing Number)	UNION OF INDIA <b>Versus</b> SUKHPAL SINGH B		
32	<a href="#">CRL.A(J)/131/2022</a> 1 Y 10 M 24 D :WITH OFFICE NOTE, LCR 4 FILES, P.B.-1	MAHESWAR PHUKAN <b>Versus</b> THE STATE OF ASSAM	MS. T BEGUM (AMICUS CURIAE)	MR. K R PATGIRI MR. B GOGOI PP, ASSAM
33	<a href="#">Crl.A./78/2023</a> WITH OFFICE NOTE, LCR 4 FILES(SCANNED COPY)	MD. ABJAL HUSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N H BARBHUIYA MS N J BEGUM	MR. H A LASKAR (r-2) PP, ASSAM
34	<a href="#">CRL.A(J)/94/2023</a> WITH LCR 4 FILES, FIXED	RAKESH CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/767/2023</a> in <a href="#">CRL.A(J)/94/2023</a>	RAKESH CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
35	<a href="#">CRL.A(J)/105/2023</a> WITH LCR 4 FILES, OFFICE NOTE	ASGAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS M DAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/885/2023</a> in <a href="#">CRL.A(J)/105/2023</a>	ASGAR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. A	MS M DAS	PP, ASSAM

36	<a href="#">Crl.A./173/2023</a> WITH LCR 1 FILE	ALTAF HUSSAIN <b>Versus</b> PIAR ABDUL KHALEQUE AND ANR.	MR K BHUYAN MR. M U E BHUYAN	MR. J AHMED (R-1) MR A HAQUE (R-1) R BEGUM (R-1) H G DAISY MR. R ISLAM (R-1) MR N ZAMAN (R-1)
37	<a href="#">I.A.(Crl.)/552/2023</a> WITH LCR 4 FILES <b>in</b> Crl.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./225/2023</a>	SHAH ALAM KHAN @ SHAH ALOM KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
38	<a href="#">I.A.(Crl.)/897/2023</a> <b>in</b> Crl.A./1949/2020	SRI KUMAR BISWAKARMA, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D K DAS MS. M HANDIQUE	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./1949/2020</a> (Filing Number)	SRI KUMAR BISWAKARMA <b>Versus</b> THE STATE OF ASSAM AND ANR		
	<b>WITH</b> <a href="#">I.A.(Crl.)/1951/2020</a> (Filing Number)	SRI KUMAR BISWAKARMA <b>Versus</b> THE STATE OF ASSAM AND ANR		
39	<a href="#">Crl.A./39/2024</a> WITH OFFICE NOTE, LCR 4 FILES, B/O	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/166/2024</a> <b>in</b> Crl.A./39/2024	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU <b>Versus</b> THE STATE OF ASSAM.	MR SARFRAZ NAWAZ	PP, ASSAM
40	<a href="#">Crl.A./83/2024</a> WITH LCR 6 FILES	BOBY HATIMURIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR H ROHMAN MR S R A NASER	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/286/2024</a> <b>in</b> Crl.A./83/2024	BOBY HATIMURIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR H ROHMAN MR S R A NASER	PP, ASSAM
41	<a href="#">Crl.Pet./121/2024</a> WITH LCR 1 FILE(SCANNED COPY)	BASANTA DEV NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR. ABHIJIT MENA MS M R ROY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
42	<a href="#">Crl.Pet./396/2024</a>	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 18 ORS	MR. A ALI MR S ISLAM MR. Y ALI	DR. B AHMED (R-2 TO 18) MR. N HAQUE (R-2 TO 18) MR K UDDIN (R-2 TO 18) MR. A K AZAD (R-2 TO 18) MR M HUSSAIN (R-2 TO 18) MR. G HUSSAIN (R-2 TO 18) PP, ASSAM
43	<a href="#">Crl.Pet./562/2024</a>	DEBASISH TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P DAS A DAS MR P PRAWAR MS N BARUAH	PP, ASSAM
44	<a href="#">I.A.(Crl.)/630/2024</a> WITH LCR 5 FILES <b>in</b> Crl.A./143/2024	ALAL UDDIN, <b>Versus</b> THE STATE OF ASSAM. AND ANR	MR. B BARUAH	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.A./143/2024</a>	ALAL UDDIN <b>Versus</b> THE STATE OF ASSAM.	MR. B BARUAH MRS. S D DEKA MR U RONGPI	PP, ASSAM
45	<a href="#">Crl.Pet./668/2024</a>	MALATI BAISHYA AND 2 ORS <b>Versus</b> BANASHREE BAISHYA	MR P DAS A DAS MR P PRAWAR MS N BARUAH	MR. J KALITA M BRAHMA MR SOHAING
46	<a href="#">Crl.Pet./779/2024</a>	MD. FULBABU SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
<b>HEARING</b>				
47	<a href="#">Crl.A./311/2013</a> WITH LCR 4 FILES, FIXED	NAMAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.R P KAKOTI MR. K MUNIR MR.A K DUTTA MR. P K MUNIR MR.B PURKAYASTHA	MR. D BHATTACHARYA(AMICUS CURIAE) PP, ASSAM
48	<a href="#">Crl.A./329/2022</a> WITH LCR 3 FILES, B/O	GAKUL BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/785/2022</a> <b>in</b> Crl.A./329/2022	GAKUL BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
7)	MR D K DAS	12-08-2024	To	16-08-2024
8)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
10)	MR. B K JAIN	09-08-2024	To	16-08-2024
11)	MR H MAURYA	09-08-2024	To	16-08-2024
12)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
13)	MR H BARUAH	07-08-2024	To	14-08-2024
14)	MR R GOENKA	07-08-2024	To	23-08-2024
15)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
16)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
17)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
18)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
19)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
21)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
22)	MS. M D BORAH	13-08-2024	To	14-08-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,14th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/423/2024</a>	LAKHI DIHINGIA <b>Versus</b> SAYEDIN ABBASI AND 5 ORS.	MR. P K MAZUMDAR	
2	<a href="#">WP(C)/4045/2024</a>	BAPDHON BORAH <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
3	<a href="#">WP(C)/4048/2024</a>	ASHIM BORA @ ASHIM KR BORA <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
4	<a href="#">WP(C)/4063/2024</a>	ATUL BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, BTC SC, PWD
5	<a href="#">WP(C)/4066/2024</a>	DECCAN ELECTRICAL PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR B P SARMAH B SAHA MR. JAYANTA ROY	SC, APDCL DY.S.G.I.
6	<a href="#">WP(C)/4067/2024</a>	M/S NILACHAL ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC
7	<a href="#">WP(C)/4071/2024</a>	APEX MEDICAL SYSTEMS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, HEALTH
8	<a href="#">WP(C)/4076/2024</a>	SHAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS S RAHANA MR. A M AHMED B DAS P. GHOSH	SC, P AND R.D.
9	<a href="#">WP(C)/4077/2024</a>	14/15 NO NISHARI HARIA NADI SAMABAI SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS A HUSSAIN S AHMED S AHMED	GA, ASSAM SC, FISHERY
10	<a href="#">WP(C)/4080/2024</a>	M/S MOHAMMAD ISAHAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM
11	<a href="#">WP(C)/4086/2024</a>	ASHIS KUMAR DAS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D P MANDAL MR A.THAKURIA	GA, ASSAM DY.S.G.I. SC, ECI

12	<a href="#">WP(C)/4088/2024</a>	ANOWAR UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK	GA, ASSAM SC, GMC
13	<a href="#">WP(C)/4091/2024</a>	NIRMAL KONOWAR AND 50 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
14	<a href="#">WP(C)/4093/2024</a>	M/S KHUSHI CONSTRUCTIONS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH	SC, PWD (NH)
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
15	<a href="#">I.A.(Civil)/2335/2024</a> in <a href="#">WP(C)/4940/2023</a>	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N BORAH	GA, ASSAM
<b>WITH</b>				
	<a href="#">WP(C)/4940/2023</a>	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM
<b><u>ADMISSION</u></b>				
16	<a href="#">WP(C)/2773/2019</a> B/O	SARANGA DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, TRANSPORT
17	<a href="#">WP(C)/6868/2023</a>	MUBIN MUKSED AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A KHANIKAR MR. P KONWAR R L CHUTIA	GA, ASSAM SC, FINANCE
18	<a href="#">WP(C)/978/2024</a>	GODREJ AND BOYCE MFG CO. LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS D CHAUDHURY MR A K PAUL	SC, AG SC, HEALTH
19	<a href="#">WP(C)/1013/2024</a>	GODREJ AND BOYCE MFG CO. LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS D CHAUDHURY MR A K PAUL	SC, AG SC, HEALTH
20	<a href="#">WP(C)/1491/2024</a>	FAKRUL ISLAM MAZARBHUIYA <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 6 ORS	MS N KALITA MS D DUTTA	SC, F C I
21	<a href="#">WP(C)/1750/2024</a> B/O	GOURPADA ROY AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S D PURKAYASTHA MS S.S.BORA	GA, ASSAM
22	<a href="#">WP(C)/2139/2024</a> B/O	PAROMITA SEN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
23	<a href="#">WP(C)/2739/2024</a> FIXED	ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M I HUSSAIN MR. R ISLAM N. UDDIN SK ABDULLAH	GA, ASSAM SC, REVENUE
24	<a href="#">WP(C)/3765/2024</a> FIXED	CHAKRA BHARALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE	SC, HANDLOOM AND TEXTILE
25	<a href="#">WP(C)/3766/2024</a> FIXED	CHAKRA BHARALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE MR. D SUTRADHAR	SC, HANDLOOM AND TEXTILE
26	<a href="#">WP(C)/3767/2024</a> FIXED	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE MR. D SUTRADHAR	SC, HANDLOOM AND TEXTILE
27	<a href="#">WP(C)/3768/2024</a> FIXED	RAKESH GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N N B CHOUDHURY MR. N SARKAR MR P K BASU MR A BANERJEE MR. D SUTRADHAR	SC, HANDLOOM AND TEXTILE

**ORDERS**

28	<a href="#">WP(C)/3037/2016</a> FIXED	MD. JAHAN UDDIN <b>Versus</b> THE ASSAM STATE POWR DISTRIBUTION COMPANY LTD. and 4 ORS	MR.M U MAHMUD MR.A DAS MR.F ISLAM MR.M ALI MR.M R Z CHOUDHURY	SC, APDCL
29	<a href="#">WP(C)/6730/2019</a> FIXED, WITH WP(C)/5919/2015 (D/O), WP(C)/6437/2017 (D/O), WP(C)/2747/2014 (D/O)	KUDDUSH ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	K BORPUJARI MR J MOLLAH MR. A CHAMUAH MS. S P DAS MR. S D ROY MR. D DAS MR. C P SHARMA MS. T GHOSH	SC, PNRD GA, ASSAM
30	<a href="#">Cont.Cas(C)/692/2022</a> FIXED	ANSUMWI NARZARY <b>Versus</b> ANURAG GOEL AND ANR	MR. A BORO MS. D MAHANTA	MR. D SAIKIA MR. D SAIKIA MS. R B BORA(R- 2) MR. S BORA(R- 2) MR. S R RABHA MR. R K MUSHAHARY
31	<a href="#">Cont.Cas(C)/696/2022</a> FIXED	MANIK BRAHMA MUSHAHARY <b>Versus</b> ANURAG GOEL	MR. A BORO MS. D MAHANTA	MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. S R RABHA (r-2)
32	<a href="#">Cont.Cas(C)/717/2022</a> FIXED	ANITA BASUMATARY <b>Versus</b> ANURAG GOEL, IAS	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA MR. B CHOUDHURY MS. R B BORA
33	<a href="#">Cont.Cas(C)/719/2022</a> FIXED	DHANANJAY BASUMATARY <b>Versus</b> ANURAG GOEL	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA MS. R B BORA MR. S BORA
34	<a href="#">Cont.Cas(C)/744/2022</a> FIXED	LANIMA SAIKIA <b>Versus</b> ANURAG GOEL	J U AHMED MR S R NAWAZ MR S A REEYAZ	MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MS. R B BORA (r-1) MR P NAYAK
35	<a href="#">Cont.Cas(C)/455/2023</a> FIXED	ANSUMWI NARZARY <b>Versus</b> AKASH DEEP AND ANR	MR. A BORO MR. D THAOSEN H. DAIMARY	MR. D SAIKIA (R-2) MS. R B BORA (r-2) MR. S BORA (r-1) MR. R K MUSHAHARY (R-2)
36	<a href="#">WP(C)/1039/2023</a> FIXED	M/S N.B. ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N ALAM MR K JAIN MR A K SHARMA	SC, P AND R.D. SC, BTC
37	<a href="#">Cont.Cas(C)/221/2024</a> FIXED	SUJIT NAMASUDRA <b>Versus</b> GYANENDRA PRATAP SINGH AND ANR	MS P DEVI MR P R SARMA MR D MEDHI MR. A HUDA	MR. D NATH (R-2) MR. D NATH (R-2)

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
7)	MR D K DAS	12-08-2024	To	16-08-2024
8)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
10)	MR. B K JAIN	09-08-2024	To	16-08-2024
11)	MR H MAURYA	09-08-2024	To	16-08-2024
12)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
13)	MR H BARUAH	07-08-2024	To	14-08-2024
14)	MR R GOENKA	07-08-2024	To	23-08-2024

15)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
16)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
17)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
18)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
19)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
21)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
22)	MS. M D BORAH	13-08-2024	To	14-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

### [ For Wednesday,14th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>			
1 <a href="#">W.P.(Cri.)/24/2024</a> B/O	ABDUS SAMAD <b>Versus</b> UNION OF INDIA AND 8 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM DY.S.G.I.
<b>MOTION</b>			
2 <a href="#">WP(C)/3727/2024</a> FIXED	ABUL KASHEM @ MD. ABUL KASEM ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 <a href="#">WP(C)/4036/2024</a>	ELIZA KHATOON @ ELIZA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4 <a href="#">WP(C)/4046/2024</a>	SAKINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MS. P AHMED N. UDDIN M HUSSAIN	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5 <a href="#">WP(C)/4058/2024</a>	AJIVA KHATUN @ AJIBA @ UHUPA @ UJUPHA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS. U NANDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6 <a href="#">WP(C)/4060/2024</a>	MAFIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR A SHARMA	GA, ASSAM DY.S.G.I. SC, F.T
7 <a href="#">WP(C)/4068/2024</a>	MUSTT MISIRUN KHATUN @ MISIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. U NANDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8 <a href="#">WP(C)/4082/2024</a>	AYTON NESSA @ MUSSTT. AYATON NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR. F A HASSAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

**ADMISSION**

9	<a href="#">WP(C)/831/2020</a> WITH LCR	SMRITI RANI DAS @ SMRITA RANI DAS @ SMRITI RANI DAS CHOUDHURY <b>Versus</b> UNION OF INDIA AND 5 ORS	MR G P BHOWMIK MS. J PAUL MRS. M HORE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	<a href="#">WP(C)/3613/2020</a> WITH LCR	NAZRUL HOQUE @ NAZRUL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	<a href="#">WP(C)/3934/2020</a> WITH LCR	ELIMA BIBI @ ILIMA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MRS M BARMAN MR. A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	<a href="#">WP(C)/4106/2020</a> WITH LCR	RUKIA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
13	<a href="#">WP(C)/4142/2020</a> WITH LCR	MD. UKIL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	<a href="#">WP(C)/4167/2020</a> WITH LCR	FATEMA KHATUN @ FATEMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. A M BARBHUIYA MR. J N ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	<a href="#">WP(C)/4244/2020</a> WITH LCR	BELI PAUL @ BELI RANI PAUL <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	<a href="#">WP(C)/4249/2020</a> WITH LCR	MUKTAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	<a href="#">WP(C)/5049/2020</a> WITH LCR	AKLIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR N AHMED MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	<a href="#">WP(C)/5211/2020</a> WITH LCR	HAMED ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	<a href="#">WP(C)/5221/2020</a> WITH LCR	AYNAL HOQUE @ AINAL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N AHMED MR R A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	<a href="#">WP(C)/5360/2020</a> WITH LCR	SAJIRAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J SINGH MR. K K HANDIQUE MS. S BHAGAWATI MR. S CHUTIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
21	<a href="#">WP(C)/5498/2020</a> WITH LCR	MONI BEGUM @ FATIMA KHATOON <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	<a href="#">WP(C)/5542/2020</a> WITH LCR	SHONA BHANU <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H BHUYAN MR. M R Z CHOUDHURY MS F RAHMAN MS. T CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	<a href="#">WP(C)/5668/2020</a> WITH LCR	MAMIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

24	<a href="#">WP(C)/218/2021</a> WITH LCR	MADHUMALA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	<a href="#">WP(C)/371/2021</a> WITH LCR	LALU SHEIKH @ NALU SK <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MRS. B GOGOI MS M BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	<a href="#">WP(C)/377/2021</a> WITH LCR	BEILA BEWA @ BEULA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	<a href="#">WP(C)/379/2021</a> WITH LCR	ALKESH ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	<a href="#">WP(C)/401/2021</a> WITH LCR	SUBIA KHATUN @ SUFIA KHATUN @ SUIPA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	<a href="#">WP(C)/726/2021</a> WITH LCR	MUSSTT DALIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A KHANIKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	<a href="#">WP(C)/741/2021</a> WITH LCR	NIRENDRA PURKAYASTHA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	<a href="#">WP(C)/858/2021</a> WITH LCR	JIRATON NESSA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR. R ALI MR S H MAHMUD	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
32	<a href="#">WP(C)/901/2021</a> WITH LCR	TARA BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. K K HANDIQUE MR. S CHUTIA MS. B PHUKAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
33	<a href="#">WP(C)/3600/2021</a> WITH LCR	MAHIZUDDIN @ MOFIJ SK @ MAHED ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	<a href="#">WP(C)/3720/2021</a> WITH LCR	SABED ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR. S RANA MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
35	<a href="#">WP(C)/3730/2021</a> WITH LCR	MD. ABDUL MAJID @ ABDUL MAJID <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
36	<a href="#">WP(C)/3732/2021</a> WITH LCR	RUPBHANU BIBI @ RUPBHANU BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B CHOWDHURY MR. A C AZAD	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
37	<a href="#">WP(C)/3803/2021</a> WITH LCR	AZAHAR ALI @ FAKIR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
38	<a href="#">WP(C)/3926/2021</a> WITH LCR	MOMIN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
39	<a href="#">WP(C)/3944/2021</a> WITH LCR	SATTAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. S RANA MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

**ORDERS**

40	<a href="#">I.A.(Civil)/3444/2023</a> IN WA/120/2021 (D/O), WITH WP(C)/295/2009 (D/O) (F.T. MATTER) <b>in</b> WA/120/2021	MUSTT. HALIMA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	GA, ASSAM MR. A I ALI, SC, ECI DY.S.G.I.  SC, F.T
41	<a href="#">I.A.(Civil)/1179/2024</a> WITH LCR, WP(C)/3115/2016 (D/O), CAVT./555/2023 (F.T. MATTER) <b>in</b> Review.Pet./32/2022 <b>WITH</b> <a href="#">Review.Pet./32/2022</a>	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/1839/2023</a> <b>in</b> Review.Pet./32/2022	SAHER ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
42	<a href="#">I.A.(Civil)/2200/2024</a> B/O <b>in</b> WP(C)/614/2024  <b>WITH</b> <a href="#">WP(C)/614/2024</a> WITH LCR	SURIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">WP(C)/614/2024</a> WITH LCR	SURIA KHATUN <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
43	<a href="#">I.A.(Civil)/2362/2024</a> <b>in</b> WP(C)/469/2018  <b>WITH</b> <a href="#">WP(C)/469/2018</a> WITH LCR	MAFIZ ALI @ MAFIZ UDDIN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MD. S HUDA	DY.S.G.I.
44	<a href="#">I.A.(Civil)/2368/2024</a> <b>in</b> WP(C)/5137/2017  <b>WITH</b> <a href="#">WP(C)/5137/2017</a> WITH LCR	MAFIZ ALI @ MAFIZ UDDIN <b>Versus</b> THE UNION OF INDIA  NIRMALA BISWAS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR. N HOQUE MD. S HUDA MD. ARIF  MR.A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	ASSTT.S.G.I.   GA, ASSAM DY.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/5137/2017</a> WITH LCR	NIRMALA BISWAS <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.A K DUTTA MR.B PURKAYASTHA MR.S SUTRADHAR	GA, ASSAM ASSTT.S.G.I.
<b>HEARING</b>				
45	<a href="#">WP(C)/5399/2017</a> FIXED, WITH LCR	OBIRAN NESSA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
7)	MR D K DAS	12-08-2024	To	16-08-2024
8)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024



9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
10)	MR. B K JAIN	09-08-2024	To	16-08-2024
11)	MR H MAURYA	09-08-2024	To	16-08-2024
12)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
13)	MR H BARUAH	07-08-2024	To	14-08-2024
14)	MR R GOENKA	07-08-2024	To	23-08-2024
15)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
16)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
17)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
18)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
19)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
21)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
22)	MS. M D BORAH	13-08-2024	To	14-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,14th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/397/2024</a>	DIMBESWAR SAIKIA <b>Versus</b> J. B. AKKA AND 6 ORS.	MR. M ISLAM MS A KHATUN	
2	<a href="#">WP(C)/2026/2024</a>	KAMALINI DEVI @ KOMOLINI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM SC, APDCL SC, FINANCE
3	<a href="#">WP(C)/3248/2024</a>	ASHISH CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
4	<a href="#">WP(C)/3854/2024</a>	EX CONSTABLE FORCE NO. 884659103 JAYANTA GOGOI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR U S BORGHAIN MR. J HATIMURIA	DY.S.G.I.
5	<a href="#">WP(C)/3914/2024</a> FIXED	GAUTAM KR DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P A AHMED MR. F A HASSAN MRS. R BARKATAKY	SC, INDUSTRIES AND COMMERCE SC, FINANCE
6	<a href="#">WP(C)/3966/2024</a> FIXED	RAVINDER SINGH <b>Versus</b> STATE BANK OF INDIA AND 3 ORS	MS S DAS	SC, SBI
7	<a href="#">WP(C)/4035/2024</a>	HITESH CH SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. G C BORAH	GA, ASSAM
8	<a href="#">WP(C)/4037/2024</a>	DIPANJALI KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. C BHATTACHARYYA MR R DAS	SC, AG (A AND E) GA, ASSAM SC, HEALTH SC, FINANCE
9	<a href="#">WP(C)/4039/2024</a>	SONAULLAH @ MD. SANA ULLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR T R SEN SAMIM RAHMAN	GA, ASSAM SC, AG SC, FINANCE DEPTT.
10	<a href="#">WP(C)/4047/2024</a>	DWIJENDRA TALUKDAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S UPADHAY	SC, CO OP
11	<a href="#">WP(C)/4061/2024</a>	RANJEET DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BORA MR. M K SARMA MS J RAJKUMARI MR K K GOSWAMI	SC, HEALTH SC, FINANCE

12	<a href="#">WP(C)/4065/2024</a>	NARENDRA NATH DAS <b>Versus</b> THE STATE BANK OF INDIA AND 3 ORS	MRS M BARMAN MS. P K DEVI	
13	<a href="#">WP(C)/4074/2024</a>	VARINDER KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	DY.S.G.I.
14	<a href="#">WP(C)/4084/2024</a>	LIKHESWAR HANDIQU AND 25 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR B P BORAH MR P J DUTTA MS T DAS MISS. J GOGOI MR. A KHANDAKAR MR J. B. CHOUDHURY	GA, ASSAM
15	<a href="#">WP(C)/4090/2024</a>	JAHIR ABBAS BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM
16	<a href="#">WP(C)/4092/2024</a>	SENTAMALI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, AG (A AND E) GA, ASSAM SC, IRRIGATION SC, FINANCE
17	<a href="#">WP(C)/4094/2024</a>	MORJIYANA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MR. P S BISWAS MS A BORAH MS. J GHOSH	GA, ASSAM SC, REVENUE
18	<a href="#">WP(C)/4096/2024</a>	AFINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	GA, ASSAM
19	<a href="#">WP(C)/4098/2024</a>	BHOLA RAM MUDOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS P HAJONG	GA, ASSAM
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
20	<a href="#">I.A.(Civil)/1178/2024</a> in <a href="#">WP(C)/3987/2022</a>	RUNUMEE DAS <b>Versus</b> THE STATE OF ASSAM AND ORS	MRS A SAIKIA MS. U SAUD	GA, ASSAM
	<b>WITH</b> <a href="#">WP(C)/3987/2022</a>	JYOTISH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E
	<b>WITH</b> <a href="#">I.A.(Civil)/2386/2024</a> in <a href="#">WP(C)/3987/2022</a>	RUNUMEE DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS A SAIKIA MS. U SAUD	SC, P H E
<b>ADMISSION</b>				
21	<a href="#">WP(C)/1614/2021</a> FIXED	NARAYAN CHANDRA DAS <b>Versus</b> THE ASSAM STATE COOPERATIVE APEX BANK LTD AND 2 ORS	MR. B C DAS MR D N BHATTACHARYYA MS. I DAS	SC, APEX BANK
22	<a href="#">WP(C)/5455/2021</a> FIXED	EX FORCE NO. 025090635 SHRI ABINASH BARMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	ASSTT.S.G.I.
23	<a href="#">WP(C)/5478/2021</a>	BONIL JOHORI <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
24	<b>WITH</b> <a href="#">WP(C)/5444/2021</a>	PRASANNA HASNU <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS

25	<b>WITH</b> <a href="#">WP(C)/5477/2021</a>	NOBIN KEMPRAI <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
26	<b>WITH</b> <a href="#">WP(C)/5513/2021</a>	JOYRESH THOUSEN <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
27	<a href="#">WP(C)/6971/2021</a> FIXED	MR. HIRU MAHANTA AND 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N BORUAH	GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4)
28	<a href="#">WP(C)/2713/2022</a> FIXED	DEBAJIT TALUKDAR <b>Versus</b> THE STATE BANK OF INDIA AND 4 ORS	MR G RAHUL MR. D M NATH	MR G JALAN
29	<a href="#">WP(C)/7710/2022</a>	DEBAZEET DEB RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
30	<a href="#">WP(C)/4538/2023</a> FIXED	SUMIT PAUL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A PHUKAN MS S SARMA HAZARIKA	MR. K N CHOUDHURY (r-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10) MR. M K SARMA (r-8) MS. M DEVI (r-7) MR. K K KALITA (R-9,10) MR. M DAS (r-7) MS. S S SAIKIA (r-8) MR. A DAS (r-7) MR H DAS (r-8) MR. D GOGOI (R-9,10)
31	<a href="#">WP(C)/5758/2023</a> FIXED	NEKIBUR ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT
32	<a href="#">WP(C)/6545/2023</a> FIXED,WITH OFFICE NOTE	DR. PAWAN SWARNAKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. M H ALI	SC, AG SC, HEALTH
33	<a href="#">WP(C)/6873/2023</a> FIXED	HANSI CHAND RAJAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	MR. S K MEDHI DY.S.G.I.
34	<a href="#">WP(C)/23/2024</a> FIXED	ASHRAFUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	SC, ASLSA GA, ASSAM MS. A HUSSAIN(r-4) MS M KURMI(r-4) MR R ISLAM (r-4) SC, GHC
35	<a href="#">WP(C)/206/2024</a>	KAMRUP METROPOLITAN NOTARIES ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. U SAIKIA	GA, ASSAM SC, GHC
36	<b>WITH</b> <a href="#">WP(C)/7097/2023</a>	RAHIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	GA, ASSAM SC, GHC
37	<a href="#">WP(C)/542/2024</a> FIXED	NO. 5003655 RFN/GD INDRA PRASAD CHETTRI AND 41 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
38	<a href="#">WP(C)/543/2024</a> FIXED	G/5002366 HAV/GD SUNNY KUMAR AND 62 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
39	<a href="#">WP(C)/546/2024</a> FIXED	NO. 5003403 RFN/GD RAVINDRA AM AND 56 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	MR. U K GOSWAMI DY.S.G.I.

40	<a href="#">WP(C)/1308/2024</a> FIXED	NILKAMAL SINGHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R RAJKHOWA B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA MS M SARMA U SWARGIARY MS R BEGAM MS LUBNA CHOUDHURY	SC, FOREST
41	<a href="#">WP(C)/1500/2024</a>	PRATUL KR DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING MS. A TALUKDAR, GA, assam
42	<a href="#">WP(C)/2373/2024</a>	JAINAL UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, FINANCE
43	<a href="#">WP(C)/2705/2024</a>	ALI HAIDOR BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, FOREST SC, FINANCE
44	<a href="#">WP(C)/2786/2024</a> FIXED	RAMIZ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
45	<a href="#">WP(C)/2956/2024</a> FIXED	DHIRESWAR HAJONG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, CO OP GA, ASSAM SC, AG SC, FINANCE
46	<a href="#">WP(C)/3050/2024</a> FIXED	SUSHANTA DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, EXCISE DEPTT.
<b>WITH</b>				
47	<a href="#">WP(C)/3023/2024</a>	ANISH KALAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. A HUSSAIN MS M KURMI MR R ISLAM MR. A H MOLLAH	SC, EXCISE DEPTT.
48	<a href="#">WP(C)/3509/2024</a> FIXED	SMT. DEFOLA NAIDING <b>Versus</b> NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 2 ORS	MR B D DAS MR. D THAOSEN	SC, NCHAC
<b>ORDERS</b>				
49	<a href="#">WP(C)/4666/2015</a>	SMTI PAPORI BORAH BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B K SINGH MS.A BEGUM	MR.C BARUAH SC, AG MR.Y S MANNAN MR.B GOGOI(SC, FINANCE) SC, PWD
50	<a href="#">WP(C)/385/2016</a>	SMTI. SERDIHUN BEYPI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MS.R JAIN MR.A CHETIA MD.ASLAM	GA, ASSAM SC, K A A C
51	<a href="#">I.A.(Civil)/1851/2022</a> IN WP(C) 441/18 (D/O) in WP(C)/441/2018	XXX <b>Versus</b> IN RE- MAJOR ABHIMANYU SINGH SIDHU	MR H K DAS,SC,GHC	MR. B CHAKRAVARTY MS. A LALA
52	<a href="#">Review.Pet./137/2024</a> IN WP(C)/5578/2020 (D/O)	DR RUHUL AMIN BEPARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D MAHANTA	SC, HIGHER EDU
53	<a href="#">WP(C)/3045/2024</a> FIXED	ZAMALUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, EXCISE DEPTT.

**HEARING**

54 [WP\(C\)/854/2016](#)  
FIXED

BASUDEV DAS  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR.J ABEDIN  
MR.A M BUZARBARUAH  
MR. U K NAIR (Sr. Adv)  
MR.D A KAIYUM  
MR S BORTHAKUR  
MR.A AHMED  
MR S DAS  
MR. D GOGOI

GA, ASSAM  
MR.H K MAHANTA  
MR. S K MEDHI (R-8)  
MR.S SARMA  
SC, PERSONNEL DEPT.  
SC, SSA

55 [WP\(C\)/3876/2016](#)  
FIXED

GS 157726 W RATNESWAR MAJUMDAR  
and 58 ORS  
**Versus**  
THE UNION OF INDIA and 9 ORS

MR.P MAHANTA  
MR.P SAIKIA

C.G.C.  
MRS A GAYAN(R- 1-10)  
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
7)	MR D K DAS	12-08-2024	To	16-08-2024
8)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
10)	MR. B K JAIN	09-08-2024	To	16-08-2024
11)	MR H MAURYA	09-08-2024	To	16-08-2024
12)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
13)	MR H BARUAH	07-08-2024	To	14-08-2024
14)	MR R GOENKA	07-08-2024	To	23-08-2024
15)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
16)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
17)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
18)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
19)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
21)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
22)	MS. M D BORAH	13-08-2024	To	14-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[ For Wednesday,14th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3360/2024</a> WITH OFFICE NOTE	BAREK ALI <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MS. D GHOSH MR. M AHMED MR. M AHMED MD I H LASKAR MS H BETALA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
2	<a href="#">WP(C)/3645/2024</a> WITH OFFICE NOTE	IDRISH ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/3814/2024</a> WITH OFFICE NOTE	JURAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
4	<a href="#">Mat.App./27/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MR. D P CHALIHA MR M RANA MR M.HOQUE	
5	<a href="#">Crl.A./247/2024</a>	CHANDRA DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AZAD MS S DEVI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/729/2024</a> in Crl.A./247/2024	CHANDRA DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K AZAD MS S DEVI	PP, ASSAM
6	<a href="#">Crl.A./250/2024</a>	MD. NUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM V KHAKHALARY	PP, ASSAM
7	<a href="#">Crl.A./251/2024</a>	MD. LAL MIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MRS. S D DEKA MR U RONGPI	PP, ASSAM

**ORDERS**

8	<a href="#">Mat.App./9/2020</a> WITH LCR, B/O	XXXXXXX <b>Versus</b> XXXXXXX	MR G PATHAK MS K DEKA MR I UDDIN	MR. S K MEDHI MR D DAS MS. U K PURKAYASTHA MR. B J TALUKDAR
9	<a href="#">CRL.A(j)/88/2022</a> 5 Y 1 M 17 D :WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2	MD. SAMSUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS SAGARIKA BARPUJARI (AMICUS CURIAE)	MR M AHMED (R-2) MR A. ALI (R-2) PP, ASSAM
10	<a href="#">Crl.A./252/2022</a> WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	SHAJIT AHMED @ SAJIT AHMED . <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/611/2022</a> <b>in</b> Crl.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM
11	<a href="#">Crl.A./174/2023</a> WITH LCR - 6 (SIX) FILES, P.B. - 2	PRADIP LAKRA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	MR S H SIKDAR (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/228/2024</a> <b>in</b> Crl.A./174/2023	PRADIP LAKRA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A AHMED MR. J HATIMURIA	PP, ASSAM
12	<a href="#">I.A.(Crl.)/397/2023</a> WITH LCR - 3 (THREE) FILES, FIXED <b>in</b> Crl.A./164/2023	RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./164/2023</a>	RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./204/2023</a> <u>1 Y 5 M 15 D</u>	MD. SATTAR ALI <b>Versus</b> THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/485/2023</a> <b>in</b> Crl.A./204/2023	MD. SATTAR ALI <b>Versus</b> THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
14	<a href="#">Crl.A./445/2023</a> OFFICE NOTE IN I.A.(CRL.), LCR - 3 (THREE) FILES, B/O	MD. MUBID ALI @ MD. MOBID ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A TALUKDAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1177/2023</a> <b>in</b> Crl.A./445/2023	MUBID ALI @ MD. MOBID ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A TALUKDAR	PP, ASSAM
15	<a href="#">CRL.A(j)/44/2024</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES <b>WITH</b> <a href="#">I.A.(Crl.)/412/2024</a> <b>in</b> CRL.A(j)/44/2024	SARALA MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/412/2024</a> <b>in</b> CRL.A(j)/44/2024	SARALA MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S BISWAS	PP, ASSAM
16	<a href="#">CRL.A(j)/60/2024</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	MOINAL HAQUE <b>Versus</b> THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
17	<a href="#">CRL.A(j)/64/2024</a> WITH OFFICE NOTE, LCR - 5 (FIVE) FILES	DWIPEN RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J DAS	PP, ASSAM



18	<a href="#">I.A.(CrI.)/709/2024</a> B/O in CrI.A./240/2024 <b>WITH</b> <a href="#">CrI.A./240/2024</a>	MD. TAMSER ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
19	<a href="#">I.A.(CrI.)/735/2024</a> in CrI.A./249/2024  <b>WITH</b> <a href="#">CrI.A./249/2024</a>	MD. TAMSER ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.  MD. ARIFUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH  MR J MOLLAH MR J DAS MRS. A BHANU MS. S P DAS A. N. H PHOM	PP, ASSAM  PP, ASSAM
20	<a href="#">I.A.(CrI.)/737/2024</a> in CrI.A./6290/2024  <b>WITH</b> <a href="#">CrI.A./6290/2024</a> (Filing Number)	MD. NAUSHAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J MOLLAH MR J DAS MRS. A BHANU MS. S P DAS A. N. H PHOM	PP, ASSAM
21	<a href="#">I.A.(CrI.)/739/2024</a> in CrI.A./4738/2024  <b>WITH</b> <a href="#">CrI.A./4738/2024</a> (Filing Number)	NAUSAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR G BICHITRA RUHI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR  MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM  PP, ASSAM
22	<a href="#">CrI.A./431/2017</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2	BICHITRA RUHI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR B  <b>HEARING</b>	MR P KATAKI	
23	<a href="#">CrI.A./295/2018</a> 6 Y 3 M 22 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2	SHAHID AHMED @ SOID AHMED and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR H R A CHOUDHURY (p-1,2) MR.K BHATTACHARJEE MR.A ALI MR. A AHMED (p-1,2) MR.D BANERJEE MR J M SULAIMAN (p-1,2) MR. G C BARMAN	PP, ASSAM
24	<a href="#">CrI.A./38/2021</a> WITH LCR - 3 (THREE) FILES, P.B. - 2, FIXED	SRI RAMDHAN NAMASUDRA @ MANORANJAN <b>Versus</b> THE STATE OF ASSAM AND ANR  MD. RAFIQ BEPARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. A DEVI  MR T KALITA MR S M ABDULLAH P MR R ISLAM MR S RAHMAN	MR. S P CHITTAWAT (R2) MR. MD I HAQUE (R2) PP, ASSAM  MS G BORA(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
7)	MR D K DAS	12-08-2024	To	16-08-2024
8)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024

10)	MR. B K JAIN	09-08-2024	To	16-08-2024
11)	MR H MAURYA	09-08-2024	To	16-08-2024
12)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
13)	MR H BARUAH	07-08-2024	To	14-08-2024
14)	MR R GOENKA	07-08-2024	To	23-08-2024
15)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
16)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
17)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
18)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
19)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
21)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
22)	MS. M D BORAH	13-08-2024	To	14-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,14th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
1	<a href="#">WP(C)/2755/2024</a> FIXED	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/1769/2024</a> in WP(C)/2755/2024	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A CHAMUAH	GA, ASSAM SC, GHC
	<b>WITH</b> <a href="#">I.A.(Civil)/2291/2024</a> in WP(C)/2755/2024	BIDYUT BIKASH GOSWAMI AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 14/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
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22)	MS. M D BORAH	13-08-2024	To	14-08-2024



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### [ For Wednesday,14th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2366/2024</a> WITH OFFICE NOTE	JUN PHUKAN @ MADHURJYA PHUKAN @ MADHURYA <b>Versus</b> THE STATE OF ASSAM	MR. S DAS MS. P. NAIDING	PP, ASSAM
2	<a href="#">Bail Appln./2400/2024</a>	AKSED ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
3	<a href="#">Bail Appln./2402/2024</a>	JOSEPH CHETRY @ BABURAM CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI J RABHA MS A DAS	PP, ASSAM
4	<a href="#">Bail Appln./2404/2024</a>	MRIDUL KALITA <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
5	<a href="#">Bail Appln./2410/2024</a>	ABBAS KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR M. HOSSAIN	PP, ASSAM
6	<a href="#">Bail Appln./2411/2024</a>	KHAIRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
7	<a href="#">Bail Appln./2414/2024</a>	HUSSAIN ALI ALAIS HOSEN ALI <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	PP, ASSAM
<b>MOTION</b>				
8	<a href="#">Crl.Pet./898/2024</a> FIXED	ISMAIL HUSSAIN @ ISMAIL ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	PP, ASSAM
9	<a href="#">Crl.Pet./912/2024</a> FIXED.	SMT. SUSMITA DEB (SHOME) <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM

10	<a href="#">Crl.Pet./947/2024</a> FIXED.	SAMAN ALI SK AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. S ROY MS F N ZAMAN	PP, ASSAM
11	<a href="#">Crl.Pet./969/2024</a>	NARESWAR TALUKDAR <b>Versus</b> STATE OF ASSAM AND ANR	MR P DAS MR K J PATHAK MS N BARUAH	PP, ASSAM
12	<a href="#">Crl.Pet./970/2024</a>	PAROMITA LODH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS S DAS	PP, ASSAM
13	<a href="#">AB/2117/2024</a>	TAYEB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
14	<a href="#">AB/2119/2024</a>	FAJLUL HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MRS J DUTTA MR. A K AHMED MD A ISLAM	PP, ASSAM
15	<a href="#">AB/2120/2024</a>	DILOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. H NATH MR. D GOGOI	PP, ASSAM
16	<a href="#">AB/2121/2024</a>	HAJARAT ALI SHEIKH @ HOJOROT ALI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MR J ISLAM M BEGUM	PP, ASSAM
17	<a href="#">AB/2126/2024</a>	NAWAB MERAJ AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
18	<a href="#">AB/2129/2024</a>	APURBA KUMAR MEDHI <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR S J CHOUDHURY	PP, ASSAM
19	<a href="#">AB/2130/2024</a>	INAMUL AJAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM

**ADMISSION**

20	<a href="#">CRL.A(J)/67/2024</a>	AMIRUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
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**BAIL HEARING (BA)**

21	<a href="#">Bail Appln./2163/2024</a> FIXED	MD MEHER ALI @ ABDUL <b>Versus</b> THE STATE OF ASSAM	MR S K SARKAR MS S BAYAN MS R KALITA	PP, ASSAM
22	<a href="#">Bail Appln./2184/2024</a> FIXED	REZZAK MALLIK AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
23	<a href="#">Bail Appln./2203/2024</a> FIXED	AYUB ALI @ AYUB KHAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	PP, ASSAM
24	<a href="#">Bail Appln./2206/2024</a> FIXED	GOPAL UPADHYAYA <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
25	<a href="#">Bail Appln./2219/2024</a> FIXED	MOTILAL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED P. GHOSH	PP, ASSAM
26	<a href="#">Bail Appln./2275/2024</a> FIXED	ROHIT NATH <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED M AHMED	PP, ASSAM

**BAIL HEARING**

27	<a href="#">AB/1048/2024</a> FIXED	BIPUL SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. S HAZARIKA	MR P DAS MS P MISHRA PP, ASSAM
28	<a href="#">AB/1780/2024</a> FIXED	NUR IMAN ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
29	<a href="#">AB/1859/2024</a> FIXED	VALLEPU SRINIVASULU <b>Versus</b> THE STATE OF ASSAM	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	PP, ASSAM

30	<a href="#">AB/1891/2024</a> FIXED	JAJDUL ISLAM @ JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
31	<a href="#">AB/1936/2024</a> FIXED	FAJAL UDDIN @ ABDUL KALAM AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
32	<a href="#">AB/1945/2024</a> FIXED	MANASHJYOTI TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
33	<a href="#">AB/1988/2024</a> FIXED	JAHADUL ALI @ JAHEDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	PP, ASSAM
<b>ORDERS</b>				
34	<a href="#">Crl.A./328/2019</a> WITH OFFICE NOTE, LCR 5 FILES	SHAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A MANNAF MS F BEGUM MS J BEGUM	PP, ASSAM
35	<a href="#">CRL.A(J)/7/2020</a> WITH OFFICE NOTE, LCR 4 FILES	RAJESH KARMAKAR @ PUSU <b>Versus</b> THE STATE OF ASSAM	MS. B CHOWDHURY, AMICUS CURIAE	PP, ASSAM
36	<a href="#">Crl.A./145/2020</a> WITH OFFICE NOTE, LCR 4 FILES	ABDUL BARI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
37	<a href="#">Crl.A./307/2022</a>	SRI KHIRENDRA KUMAR NATH <b>Versus</b> BHUSHAN NATH (BHUBAN) AND 5 ORS	MRS M D CHOWDHURY MS. R K SAINI	PP, ASSAM
38	<a href="#">Crl.A./102/2023</a> <u>1 Y 5 M 27 D</u> :WITH LCR 4 FILES	PRAKASH RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/243/2023</a> in CrI.A./102/2023	PRAKASH RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
39	<a href="#">I.A.(CrI.)/210/2023</a> WITH LCR 3 FILES in CrI.A./15/2023 <b>WITH</b> <a href="#">Crl.A./15/2023</a>	DIMBESWAR GHATOWAR, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	PP, ASSAM
		DIMBESWAR GHATOWAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	PP, ASSAM
40	<a href="#">Crl.A./373/2023</a> WITH OFFICE NOTE, LCR 5 FILES	ABHIJIT DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G CHOUDHURY MS M N KONYAK	MR. M K BORO(R-2) PP, ASSAM
41	<a href="#">Crl.A./449/2023</a> WITH OFFICE NOTE, LCR 3 FILES	MUNNI ROY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS A BORAH	MR. S RANA (r-2) PP, ASSAM
42	<a href="#">Crl.Pet./552/2023</a>	INAMUL HASAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
43	<a href="#">I.A.(CrI.)/1080/2023</a> WITH OFFICE NOTE, LCR 4 FILES in CrI.A./394/2023	MANISH SIKDAR, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.A./394/2023</a>	MANISH SIKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	MS. D GHOSH (r-2) MR. M AHMED (r-2) MS M R ROY MS A HUSSAIN (r-2) MR I CHAKMA (r-2) MR. S. K. CHAKMA (r-2) MR A.K. HAJONG (r-2) PP, ASSAM
44	<a href="#">Crl.A./69/2024</a> WITH LCR 3 FILES	GOLAJAR UDDIN AHMED @ RAJU AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
45	<a href="#">I.A.(Crl.)/479/2024</a> WITH LCR 5 FILES <b>in</b> Crl.A./110/2024 <b>WITH</b> <a href="#">Crl.A./110/2024</a>	AKKASH MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR	PP, ASSAM
46	<a href="#">Crl.Pet./569/2024</a> WITH LCR 4 FILES(SCANNED COPY)	DULEN GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR A SHORIF MR S J CHOUDHURY	PP, ASSAM
47	<a href="#">I.A.(Crl.)/732/2024</a> <b>in</b> Crl.A./6490/2024 <b>WITH</b> <a href="#">Crl.A./6490/2024</a> (Filing Number)	THE STATE OF ASSAM <b>Versus</b> MD. DILDAR HUSSAIN AND ANR.	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.L.P./28/2024</a>	State Of Assam <b>Versus</b> Dildar Hussain	ABHIJIT DEY	
48	<a href="#">I.A.(Crl.)/734/2024</a> <b>in</b> Crl.A./6529/2024 <b>WITH</b> <a href="#">Crl.A./6529/2024</a> (Filing Number)	THE STATE OF ASSAM <b>Versus</b> MD. DILDAR HUSSAIN AND ANR. THE STATE OF ASSAM <b>Versus</b> MANTU DAS	PP, ASSAM	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.L.P./29/2024</a>	State Of Assam <b>Versus</b> Mantu Das	ABHIJIT DEY	
49	<a href="#">I.A.(Civil)/2201/2024</a> CRP(I/O) 8/2024(D/O), FIXED <b>in</b> Review.Pet./7527/2024 <b>WITH</b> <a href="#">Review.Pet./7527/2024</a> (Filing Number)	THE STATE OF ASSAM <b>Versus</b> MANTU DAS NIRUPAMA DUTTA <b>Versus</b> DIGANTA CHETIA	MR. A K GUPTA MR. R S MISHRA	
	<b>WITH</b> <a href="#">Review.Pet./7527/2024</a> (Filing Number)	DR NIRUPAMA DUTTA <b>Versus</b> DIGANTA CHETIA A	MR. A K GUPTA	
<b>HEARING</b>				
50	<a href="#">Crl.Pet./925/2022</a> WITH LCR 1 FILE(SCANNED COPY), B/O	RAJIB SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S C PANDIT MD S ULLAH MR N K KAKATI	MS. D SAIKIA, AMICUS CURIAE (R-2) PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
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20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
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22)	MS. M D BORAH	13-08-2024	To	14-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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### [ For Wednesday,14th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP/82/2024</a>	VIKRANT BARUAH <b>Versus</b> MD. SAFIKUL ISLAM	MR M CHETIA MR. P KONWAR	
2	<a href="#">CRP(IO)/293/2024</a>	ANITA VERMA @ ANITA BARMA <b>Versus</b> OM SHANKAR VERMA	MR F A LASKAR S HOQUE	
3	<a href="#">CRP(IO)/294/2024</a>	ARJUN KALITA AND 3 ORS. <b>Versus</b> DINESH KALITA	MR. A ROSHID MS. T BEGUM	
4	<a href="#">CRP(IO)/295/2024</a>	ANDREW AHOTO SEMA <b>Versus</b> GAUTAM PAUL	MR K KHANNA MS M DAS	
5	<a href="#">CRP(IO)/296/2024</a>	OM PRAKASH AGARWAL <b>Versus</b> TINSUKIA DEVELOPMENT CORPORATION LIMITED AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	
6	<a href="#">CRP(IO)/297/2024</a>	RATI RAM BORO <b>Versus</b> SUNIL BORO AND 2 ORS.	MR. SURAJIT DAS MR. P P DAS MR S A BARBHUYAN	
7	<a href="#">CRP(IO)/298/2024</a>	SUNITA DAS <b>Versus</b> DILIP KUMAR DEKA	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	
8	<a href="#">CRP(IO)/299/2024</a>	SARIF UDDIN LASKAR <b>Versus</b> ABJOL HUSSAIN LASKAR AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	
<b>ADMISSION</b>				
9	<a href="#">LA.App./49/2018</a>	SMTI CHITRA BARUAH <b>Versus</b> THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS	MR. C K S BARUAH
10	<b>WITH</b> <a href="#">LA.App./50/2018</a>	SRI DEBJYOTI NEOG <b>Versus</b> THE COLLECTOR KAMRUP AND ANR	MR. SHEELADITYA MS. K DAS	GA, ASSAM

11	<a href="#">MACApp./53/2024</a> B/O	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> HAMIDA BIBI AND 7 ORS. A	MR SISHIR DUTTA MS. M SAIKIA (r-6) MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MS. P BORTHAKUR (r-6) MR S DUTTA	MR. M KHAN (R-1,3) MS J AKTAR (R-1,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/327/2024</a> <b>in</b> MACApp./53/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> HAMIDA BIBI AND 7 ORS. A	MR SISHIR DUTTA MS. M SAIKIA (r-6) MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MS. P BORTHAKUR (r-6) MR S DUTTA	MR. M KHAN (R-1,3) MS J AKTAR (R-1,3)
	<b>WITH</b> <a href="#">I.A.(Civil)/691/2024</a> <b>in</b> MACApp./53/2024	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> HAMIDA BIBI AND 7 ORS.	MR. S DUTTA MR. S DUTTA	MR. K R PATGIRI
12	<a href="#">FAO/62/2024</a>	ABDUL MONNAF <b>Versus</b> NUR HUSSAIN AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
13	<a href="#">FAO/63/2024</a>	TRILOKINATH MAURYA <b>Versus</b> SUPERINTENDENT OF TAXES AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	SC, TAXATION GA, ASSAM
14	<a href="#">FAO/64/2024</a>	BHABANI DAS BORO AND 2 ORS. <b>Versus</b> BIREN BORO AND 3 ORS.	MR R SENSUA G KAUSHIK R A LAHKAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/2416/2024</a> <b>in</b> FAO/64/2024	BHABANI DAS BORO AND 2 ORS. <b>Versus</b> BIREN BORO AND 3 ORS.	MR R SENSUA G KAUSHIK R A LAHKAR	
15	<a href="#">MACApp./367/2024</a>	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SANJAY KALITA AND 2 ORS E	MR. P J BARMAN MS P PHUKAN	
16	<a href="#">MACApp./383/2024</a>	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> NAZRANA BEGUM BARLASKAR AND 4 ORS. B	MR. R K BHATRA MS P HAJURI MS M N KONYAK	MR. M TALUKDAR
	<b>WITH</b> <a href="#">I.A.(Civil)/2334/2024</a> <b>in</b> MACApp./383/2024	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> NAZRANA BEGUM BARLASKAR AND 4 ORS. B	MR. R K BHATRA MS P HAJURI MS M N KONYAK	
17	<a href="#">MACApp./388/2024</a>	KANARAM RINWA <b>Versus</b> ARPANA BORAH AND 2 ORS.	MR. P SUNDI	
18	<a href="#">MACApp./389/2024</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RINA CHAKRABORTY AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2415/2024</a> <b>in</b> MACApp./389/2024	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RINA CHAKRABORTY AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	
<b><u>BAIL HEARING (BA)</u></b>				
19	<a href="#">Bail Appln./1579/2024</a> WITH SCANNED COPY OFCASE RECORD. FIXED	MAHENDRA SINGH <b>Versus</b> THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, NCB
<b><u>BAIL HEARING</u></b>				
20	<a href="#">AB/1672/2024</a> FIXED	SATENDRA NATH ROY <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MS. S. BISWAS	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				

21	<a href="#">RSA/146/2024</a> FIXED	SAMESWAR BRAHMA <b>Versus</b> FWISALI NARZARY AND ANR	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAINE	
22	<a href="#">RSA/148/2024</a>	MD ABDUL HAMID AND 7 ORS <b>Versus</b> MD SHEKHBAR ALI AND 2 ORS	MR. M K HUSSAIN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM	
	<b>WITH</b> <a href="#">I.A.(Civil)/2391/2024</a> in RSA/148/2024	MD ABDUL HAMID AND 7 ORS <b>Versus</b> MD SHEKHBAR ALI AND 2 ORS	MR. M K HUSSAIN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM	
23	<a href="#">RSA/149/2024</a>	SAROJU BALA PURKAYASTHA AND ORS <b>Versus</b> ARUN KUMAR PURKAYASTHA AND ANR	MR. S K GHOSH MS F AHMED	
24	<a href="#">RSA/150/2024</a>	PHUKAN CHANDRA NATH <b>Versus</b> GOPAL NATH AND 13 ORS	MR. D C C PHUKAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/2414/2024</a> in RSA/150/2024	PHUKAN CHANDRA NATH <b>Versus</b> GUNARAM GOGOI AND 13 ORS	MR. D C C PHUKAN	
		<b>ORDERS</b>		
25	<a href="#">RSA/29/2012</a> FIXED	MUSADDIQR RAHMAN LASKAR AND 4 ORS <b>Versus</b> SIRAJ UDDIN BARBHUIYA AND ORS	MR.S U MAZUMDAR MR.S U AHMED MR.A S UDDIN MS.P M BARUAH	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
	<b>WITH</b> <a href="#">MC/524/2012</a> in RSA/29/2012	MUSADDIQR RAHMAN LASKAR AND 4 ORS <b>Versus</b> SIRAJ UDDIN BARBHUIYA AND ORS	MR.S U MAZUMDAR MR.S U AHMED MS.P M BARUAH MR.A S UDDIN	
	<b>WITH</b> <a href="#">MC/1754/2013</a> in RSA/29/2012	MUSADDIQR RAHMAN LASKAR AND 4 ORS <b>Versus</b> SIRAJ UDDIN BARBHUIYA AND ORS	MR.S U MAZUMDAR MR.S U AHMED MR.A S UDDIN MS.P M BARUAH	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
	<b>WITH</b> <a href="#">MC/1755/2013</a> in RSA/29/2012	MUSADDIQR RAHMAN LASKAR AND 4 ORS <b>Versus</b> SIRAJ UDDIN BARBHUIYA AND ORS	MR.S U MAZUMDAR MR.S U AHMED MS.P M BARUAH MR.A S UDDIN	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA
26	<a href="#">I.A./1312/2015</a> in MACApp./257588/2015	SMT. DIPALI DAS <b>Versus</b> MD. SAHID ALI and 2 ORS,	MR.S K SINGHA MR.D GOSWAMI MR.S M BARUAH	MR.R ISLAM (R-1) MS.M CHOUDHURYR-3 MR. A MANNAF (r-1) MRA K AHMED(R-1) MR.S DUTTA(Sr.Adv.)(R-3) MR.S DUTTA(R-3) MR.C SHARMA(R-3) MD A S ALI (r-1)
	<b>WITH</b> <a href="#">MACApp./257588/2015</a> (Filing Number)	SMTI DIPALI DAS <b>Versus</b> UNITED INDIA INSURANCE CO and 2 ORS		
27	<a href="#">I.A.(Civil)/3440/2018</a> MAC.APP. 284/2013(D/O) in MACApp./284/2013	MRS. BUNU SHYAM <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.	MR S M T CHISTIE MR. S BORA	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
28	<a href="#">RSA/57/2019</a>	MUSSTT SAMSUN NAHAR BEGUM <b>Versus</b> MD JAKIR HUSSAIN BARBHUIYA AND 2 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	S ALI (R1) MR. R BARUAH (R1) MR. A IKBAL (R1) MR. A.I. AHMED (R1)
29	<a href="#">CRP/142/2019</a> FIXED	RAHIMUDDIN <b>Versus</b> DIPALI HAZARIKA AND 3 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. R J BORDOLOI (R1) MR J C GOGOI (r-1,2,3) MR. B P SINHA (r-1,2,3) MR. R ALI MR. R ALI MR M BORO

30	<a href="#">RSA/6/2021</a>	KUTUB UDDIN <b>Versus</b> MUSTT. AKLIMA BIBI AND 3 ORS.	MR. I ALAM MR. T SK MR A BHUYAN	
31	<a href="#">Cont.Cas(C)/227/2021</a>	JAGADISH PRASAD SAHU AND 3 ORS <b>Versus</b> BABUL GOGOI	MR. A GANGULY MR. A DUTTA	MR. N NATH MR. T BORKOTOKY MR N TALUKDAR MS N RABHA MS D BORUAH MR P K BASU
32	<a href="#">Test.Cas./5/2023</a> WITH LCR	HEMLATA KALITA <b>Versus</b> SURATH KALITA AND 2 ORS	MR. A BISWAS MR R KALITA	
33	<a href="#">RSA/50/2023</a>	GOLAP ALI @ GOLAM BARI <b>Versus</b> RAJAB ALI AND 2 ORS.	MR. S C BISWAS MS. S DEVI MR. R BARUAH MS. J GHOSH	MS. M DEVI (r-2,3) MR. A DAS (r-2,3) MS M BORAH (r-2,3) MR. D SAHARIA (r-2,3)
34	<a href="#">RSA/54/2023</a>	NOOR ALI AND ANR. <b>Versus</b> NUR SAYED ALI AND ORS.	MR S CHAUHAN MR. A R SHOME	
35	<a href="#">RSA/62/2023</a>	SRI SUSHIL KUMAR SINHA <b>Versus</b> MUSTT. SELINA BEGUM MAZUMDER	MR B SINHA D TALUKDAR	
36	<a href="#">RSA/106/2023</a>	MD. MAJUN ALI AND ORS <b>Versus</b> MD. MOJAFAR ALI @ MASFIR AND ORS.	MR. B C DAS MR J H SAIKIA	DR. P K GOSWAMI (r-5 TO 9) MR A BARMAN (r-5 TO 9)
	<b>WITH</b> <a href="#">I.A.(Civil)/1713/2023</a> in RSA/106/2023	MD. MAJUN ALI AND ORS <b>Versus</b> MD. MOJAFAR ALI @ MASFIR AND ORS.	MR. B C DAS MR J H SAIKIA	
37	<a href="#">I.A.(Civil)/592/2023</a> in RSA/103/2022	ABDUL SALAM AND 2 ORS. <b>Versus</b> ON THE DEATH OF BIPUL CH. PRODHANI, HIS LEGAL HEIRS AND ORS	MR. A RAHMAN	
	<b>WITH</b> <a href="#">RSA/103/2022</a>	ABDUL SALAM AND 2 ORS. <b>Versus</b> SATYENDRA NATH PRODHANI AND 10 ORS	MR. A RAHMAN	MR. A C SARMA (r-1 to 11) MR G BHARADWAJ (r-1 to 11) MR B DEORI (r-1 to 11)
	<b>WITH</b> <a href="#">I.A.(Civil)/1846/2022</a> in RSA/103/2022	ABDUL SALAM AND 2 ORS. <b>Versus</b> SATYENDRA NATH PRODHANI AND 10 ORS	MR. A RAHMAN	
38	<a href="#">I.A.(Civil)/1606/2023</a> in RSA/6330/2023	TUTIUR RAHMAN <b>Versus</b> SUBASH CHANDRA AND ANR.	MR. I A TALUKDAR MS N RAHMAN	MR. S P CHOUDHURY (r-1,2) MR K BISWAKARMA (r-1,2) MS B DEVI (r-1,2) MR. S. J. SARKAR (r-1,2)
	<b>WITH</b> <a href="#">RSA/6330/2023</a> (Filing Number)	TUTIUR RAHMAN <b>Versus</b> SUBASH CHANDRA AND ANR. A	MR. I A TALUKDAR	
39	<a href="#">I.A.(Civil)/3810/2023</a> in RSA/13485/2023	KALYANI PAUL <b>Versus</b> KISHORE BANIK AND 4 ORS.	MR B PATHAK MR. D K SHARMA MR B HAZARIKA MS M TIWARI MR. R BHAGAWATI	SC, G M D A
	<b>WITH</b> <a href="#">RSA/13485/2023</a> (Filing Number)	KALYANI PAUL <b>Versus</b> KISHORE BANIK AND 4 ORS. E	MR B PATHAK	
40	<a href="#">RSA/36/2024</a>	ON THE DEATH OF FAZIR ALI HIS LEGAL HEIRS AMINA BIBI AND ORS <b>Versus</b> CHAND MOHAMMAD ALI AND 3 ORS	J TALUKDAR MR. D SARAF MR. S S GUPTA	MR. R K BHUYAN (R-1 to 4) MR A ZAMAN (R-1 to 4) MR. M KASHYAP (R-1 to 4)
41	<a href="#">Cont.Cas(C)/215/2024</a>	RAJIV JHURIA <b>Versus</b> NIDHI JHURIA	MR. M A I HUSSAIN N ISLAM	

42	<a href="#">I.A.(Civil)/386/2024</a> in RSA/11007/2023	OIL INDIA LTD. <b>Versus</b> PUNIT BIRMIWAL AND 5 ORS.	MR Z MUKIT MR. A SARMA MR. K KALITA	MR. S SHARMA
	<b>WITH</b> <a href="#">RSA/11007/2023</a> (Filing Number)	OIL INDIA LTD. <b>Versus</b> PUNIT BIRMIWAL AND 5 ORS. A	MR. A SARMA	
43	<a href="#">I.A.(Civil)/507/2024</a> WITH LCR in Test.Cas./1/2019	ON THE DEATH OF MANORANJAN RAY HIS LEGAL HEIRS SABITRI RAY AND ORS <b>Versus</b> SMTI USHA RANI RAY AND 3 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR A ALOM MR. M ALAMGEER
	<b>WITH</b> <a href="#">Test.Cas./1/2019</a>	MANORANJAN RAY <b>Versus</b> SMTI USHA RANI RAY AND 3 ORS	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	MR A ALOM MR D CHAKRABORTY MR. M ALAMGEER FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/508/2024</a> in Test.Cas./1/2019	ON THE DEATH OF MANORANJAN RAY <b>Versus</b> SMTI USHA RANI RAY AND 4 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR A ALOM MR. M ALAMGEER
	<b>WITH</b> <a href="#">I.A.(Civil)/509/2024</a> in Test.Cas./1/2019	ON THE DEATH OF MANORANJAN RAY <b>Versus</b> SMTI USHA RANI RAY AND 3 ORS	MR SISHIR DUTTA MR. SIDHANT DUTTA	MR A ALOM MR. M ALAMGEER
44	<a href="#">I.A.(Civil)/680/2024</a> B/O in MACApp./12121/2023	M/S. P.K. AND COMPANY <b>Versus</b> THE AUTHORITY, HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	
	<b>WITH</b> <a href="#">MACApp./12121/2023</a> (Filing Number)	M/S P K AND COMPANY <b>Versus</b> THE AUTHORITY, HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS. H	MR. A K GUPTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2466/2024</a> (Filing Number)	M/S P K AND COMPANY <b>Versus</b> THE AUTHORITY, HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS. H	MR. A K GUPTA	
45	<a href="#">I.A.(Civil)/1436/2024</a> in MACApp./5381/2024	BAHARUL ISLAM <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA	MR. R J DAS (r-1)
	<b>WITH</b> <a href="#">MACApp./5381/2024</a> (Filing Number)	BAHARUL ISLAM <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	
46	<a href="#">I.A.(Civil)/2003/2024</a> FIXED in MFA/14025/2023	THE UNION OF INDIA <b>Versus</b> M/S PURBANCHAL CEMENT LTD.	MR. K GOGOI	M. KALITA DIVYANSH RATHI
	<b>WITH</b> <a href="#">MFA/14025/2023</a> (Filing Number)	UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM NF RAILWAY <b>Versus</b> M S PURBANCHAL CEMENT LTD B	MR. K GOGOI	
	<b>WITH</b> <a href="#">I.A.(Civil)/14067/2023</a> (Filing Number)	UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM NF RAILWAY <b>Versus</b> MS PURBANCHAL CEMENT LTD	MR. K GOGOI	
47	<a href="#">I.A.(Civil)/2404/2024</a> in LA.App./2752/2023	BERONIKA SHIRA <b>Versus</b> THE GENERAL MANAGER AND 2 ORS.	MR B C DAS MR H DAS D BARUAH	GA, ASSAM DY.S.G.I.
	<b>WITH</b> <a href="#">LA.App./2752/2023</a> (Filing Number)	BERONIKA SHIRA <b>Versus</b> THE GENERAL MANAGER AND 2 ORS. E	MR H DAS	

48	<a href="#">I.A.(Civil)/2405/2024</a> in MACApp./8618/2024	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> BHANU PATAR @ BHANU PATAR AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MR S DUTTA
	<b>WITH</b> <a href="#">MACApp./8618/2024</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> BHANU PATAR @ BHANU PATAR AND 4 ORS F	MR. S DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/8620/2024</a> (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> BHANU PATAR @ BHANU PATAR AND 4 ORS F	MR. S DUTTA
49	<a href="#">I.A.(Civil)/2408/2024</a> in FAO/5260/2024	PRANJU GOGOI AND 2 ORS <b>Versus</b> ROMEN GOGOI AND 8 ORS	MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR
	<b>WITH</b> <a href="#">FAO/5260/2024</a> (Filing Number)	PRANJU GOGOI AND 2 ORS <b>Versus</b> ROMEN GOGOI AND 8 ORS F	MR R SENSUA

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
7)	MR D K DAS	12-08-2024	To	16-08-2024
8)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
10)	MR. B K JAIN	09-08-2024	To	16-08-2024
11)	MR H MAURYA	09-08-2024	To	16-08-2024
12)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
13)	MR H BARUAH	07-08-2024	To	14-08-2024
14)	MR R GOENKA	07-08-2024	To	23-08-2024
15)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
16)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
17)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
18)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
19)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
21)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
22)	MS. M D BORAH	13-08-2024	To	14-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,14th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/425/2024</a>	JANA SING RONGHANG AND ANR <b>Versus</b> TENSING RONGPI	MR. P BORDOLOI MS M NIROLA	
2	<a href="#">Cont.Cas(C)/429/2024</a>	BABUL AHMED SODIOL AND 64 ORS. <b>Versus</b> NISARG HIVAREA AND ANR	MR. R PHUKAN MS D DUTTA	
3	<a href="#">WP(C)/4044/2024</a>	TAJUFA KHATUN @ AJUFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN	GA, ASSAM SC, REVENUE
4	<a href="#">WP(C)/4049/2024</a>	NIRMALENDU LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, PWD SC, REVENUE
5	<a href="#">WP(C)/4052/2024</a>	ANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, REVENUE
6	<a href="#">WP(C)/4053/2024</a>	BIMALA DEVI AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	GA, ASSAM
7	<a href="#">WP(C)/4059/2024</a>	RANJAN RABHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R K PRADHAN MR. A K SAIKIA MR. D MAZUMDAR MS. S KANUNGOE MR. M ALI	SC, WPT AND BC
8	<a href="#">WP(C)/4070/2024</a>	SHARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A T SARKAR MR H AHMED MR A MALEK	GA, ASSAM
9	<a href="#">WP(C)/4072/2024</a>	RUPENDRAJIT SHARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MS M BORAH	GA, ASSAM
10	<a href="#">WP(C)/4073/2024</a>	SANKAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A SHARMA MR. T U LASKAR	GA, ASSAM SC, REVENUE
11	<a href="#">WP(C)/4085/2024</a>	AMAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MR. C DAS M INGTI	GA, ASSAM SC, FOREST SC, G M D A SC, GMC
12	<a href="#">WP(C)/4100/2024</a>	ASHOK KUMAR BARNWAL <b>Versus</b> THE BANK OF INDIA AND ANR	MR. J LASKAR MR. N H LASKAR	



**ADMISSION**

13	<a href="#">WP(C)/4332/2022</a>	SAMEER KR. ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. S HAZARIKA	SC, P AND R.D. GA, ASSAM
14	<a href="#">WP(C)/615/2023</a>	M/S H.R ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, AG SC, FINANCE
15	<a href="#">WP(C)/669/2023</a>	KRISHNA KANTA DOLEY @ KRISHNA KANTA DOLEY <b>Versus</b> UNION OF INDIA AND 7 ORS	MS. S KAKATI	GA, ASSAM ASSTT.S.G.I. SC, REVENUE SC, NF RLY
16	<a href="#">WP(C)/670/2023</a>	MANABENDRA PEGU AND ANR <b>Versus</b> UNION OF INDIA AND 7 ORS	MS. S KAKATI	GA, ASSAM DY.S.G.I. SC, REVENUE
17	<a href="#">WP(C)/738/2023</a> CAVT. NO.00832/023,	PRABHATI DHODRAI <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. R P SARMAH MS S P CHETRY	SC, P AND R.D. MR. A K BARUAH (r-6 to 12) MR A DAS (r-6 to 12) FOR CAVEATOR
18	<a href="#">WP(C)/766/2023</a>	RUNU DAS <b>Versus</b> THE UNION OF INDIA AND ANR	MS. T SOM MR H DAS MR. P TELI	MR. K K PARASAR DY.S.G.I.
19	<a href="#">WP(C)/950/2023</a>	SUKRITA MOHAN PANDIT <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	GA, ASSAM SC, REVENUE
20	<a href="#">WP(C)/1283/2023</a> FIXED	BINA RANI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K TALUKDAR MR S ISLAM F K R AHMED MR. S I KHAN	GA, ASSAM
21	<a href="#">WP(C)/1562/2023</a> FIXED	DEBEN DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MD A WADUD	GA, ASSAM SC, NHAI MR. K GOGOI (R-5) MR. D NATH (R-6) SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/146/2024</a> <b>in</b> <a href="#">WP(C)/1562/2023</a>	NATIONAL HIGH-WAY AUTHORITY OF INDIA <b>Versus</b> DEBEN DEKA AND 5 ORS	MR. C BORUAH	MR. M HUSSAIN MD A WADUD
22	<a href="#">WP(C)/1783/2023</a>	CHANDRA PRASAD BORA <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
23	<a href="#">WP(C)/2488/2023</a>	SANGITA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M RANA A SARKAR	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, GMCH SC, FINANCE
24	<a href="#">WP(C)/2789/2023</a>	TROILUKYA GOHAIN BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K GUPTA MR. R S MISHRA	GA, ASSAM SC, REVENUE
25	<a href="#">WP(C)/2830/2023</a>	VARAHA LIVESTOCK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	M PATHAK MR. P K DAS	GA, ASSAM DR. P K GOSWAMI MR A BARMAN SC, A.H and V. DEPT.

26	<a href="#">WP(C)/2839/2023</a> FIXED	AMERANDRA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P BOIRAGI MR. S J SARMAH MR R DAS	GA, ASSAM MR H K NATH (R-4) MR J BORAH (R-4) MR. K KAKOTI (R-4) MR N PATIRI (R-4) SC, GMC
27	<a href="#">WP(C)/2927/2023</a>	JİYABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
28	<a href="#">WP(C)/3367/2023</a> CAVT. NO.02412/023,	OIL INDIA LTD., <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. M HUSSAIN MR. K KALITA MS G SWAMI	GA, ASSAM R SARMAH MR J BORAH FOR CAVEATOR SC, REVENUE
29	<a href="#">WP(C)/3749/2023</a>	MOMTAZ BEGUM AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	GA, ASSAM SC, REVENUE
30	<a href="#">WP(C)/3917/2023</a>	JUNU BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, FINANCE
31	<a href="#">WP(C)/3977/2023</a>	M/S BRAHMAPUTRA ASSOCIATES <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M Z AHMED MS. B DUTTA MR. M NATH MR. D P BORAH MR. A M DUTTA MR B P BORAH MR P J DUTTA	GA, ASSAM SC, FINANCE
32	<a href="#">WP(C)/4522/2023</a>	HAREKRISHNA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR. D K SHARMA MR V KUMAR MS M TIWARI	GA, ASSAM MS G HAZARIKA MS. S BARUAH (R-2) SC, REVENUE AND DISASTER MANAGEMENT DEPT
33	<a href="#">WP(C)/6385/2023</a>	TUTUMONI NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MR M RAHMAN	GA, ASSAM SC, REVENUE SC, FINANCE
34	<a href="#">WP(C)/6499/2023</a>	SHEIKH MONSUR RAHMAN @ MONSUR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM SC, REVENUE
35	<a href="#">WP(C)/7435/2023</a>	MD ALTAB HUSSAIN @ MD ALTAB HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. I HUSSAIN H M S ELAHI	MS. S BARUAH (R-2 TO R-4) MS. M DAS (R-5) MR. A BHATTACHARYYA (R-1) SC, REVENUE JR. GA, ASSAM SC, PWD
36	<a href="#">WP(C)/1165/2024</a>	AJANTA BORDOLOI GAYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D J BORAH MR. B CHETRI	GA, ASSAM SC, FINANCE SC, REVENUE
37	<a href="#">WP(C)/2057/2024</a>	M/S SHIV ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, HEALTH
38	<a href="#">WP(C)/2782/2024</a> FIXED	PARBIN SULTANA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD S HOQUE MR. M DEKA	GA, ASSAM SC, PCB

**ORDERS**

39	<a href="#">WP(C)/320/2014</a> (SINCE DISPOSED OFF), WITH OFFICE NOTE	BINOY DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
40	<a href="#">Cont.Cas(C)/187/2020</a>	DINANATH CHAUHAN AND 2 ORS. <b>Versus</b> PRAKASH RANJAN GHARPHALIA AND ORS.	MR. S CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR H SARMA MR. A K BHUYAN MS. M BHATTACHARJEE MS. D BHARALI MS. N CHOUDHURY MR. A KHOUND ADDL GA,ASSAM
41	<a href="#">MC/51/2024</a> WITH WP(C) 1067/2023(D/O) in WP(C)/1067/2023	BIMALA NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, REVENUE SC, FINANCE
42	<a href="#">WP(C)/287/2024</a> B/O	JAHIDUL ISLAM MULLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD. S Z B AKLAS MR. A M S MAZUMDER	GA, ASSAM MR. M HUSSAIN (r-7,8) MR. A Z AHMED (r-7,8) SC. REVENUE
43	<a href="#">WP(C)/905/2024</a>	CHAFA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, REVENUE SC, FOREST SC, P W D
44	<a href="#">WP(C)/1563/2024</a>	IKBAL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA	MR B D DAS (R-6) MR H K SARMA (R-6) MRS R DEKA (R-6) MR. H R DAS (R-6) SC, HEALTH
45	<a href="#">I.A.(Civil)/2215/2024</a> WITH WP(C) 4271/2012(D/O) in WP(C)/4271/2012	RISHI GUPTA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R J DAS	GA, ASSAM SC, A A I
46	<a href="#">I.A.(Civil)/2303/2024</a> in WP(C)/1479/2024	THE NATIONAL HIGHWAY AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. <b>Versus</b> PELE KHEZHIE AND 6 ORS	MR. R K TALUKDAR	MR J KALITA
	<b>WITH</b> <a href="#">WP(C)/1479/2024</a>	PELE KHEZHIE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM SC, NHIDC SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
7)	MR D K DAS	12-08-2024	To	16-08-2024
8)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
10)	MR. B K JAIN	09-08-2024	To	16-08-2024
11)	MR H MAURYA	09-08-2024	To	16-08-2024
12)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
13)	MR H BARUAH	07-08-2024	To	14-08-2024
14)	MR R GOENKA	07-08-2024	To	23-08-2024
15)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
16)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
17)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024

18)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
19)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
21)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
22)	MS. M D BORAH	13-08-2024	To	14-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Wednesday,14th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">AB/1196/2023</a> B/O	AZAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./2399/2024</a>	AZIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
3	<a href="#">Bail Appln./2403/2024</a>	ABDUL MONAF <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
4	<a href="#">Bail Appln./2405/2024</a> B/O	MOHD ADIL MOHD SHAFI SHAIKH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. A I ALI MR. P DAS	PP, ASSAM
5	<a href="#">Bail Appln./2406/2024</a>	SAHIL DEWAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	PP, ASSAM
6	<a href="#">Bail Appln./2408/2024</a>	PRADIP CHANDRA RAY <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID A M RAHMAN	PP, ASSAM
7	<a href="#">Bail Appln./2412/2024</a>	NUR ALAM HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
8	<a href="#">Bail Appln./2413/2024</a>	SUMAN TALUKDAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
<b>MOTION</b>				
9	<a href="#">Crl.Pet./433/2024</a> B/O	GAJIUR RAHMAN <b>Versus</b> MALLIKA BEGUM	MR. D GOGOI MR. R BORA MS V.GURUNG	
10	<a href="#">Crl.Pet./886/2024</a>	RAVI PRASAD <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R SARMA MR. S K ROY MR A DEY	PP, ASSAM
11	<a href="#">AB/2123/2024</a>	TAPAN THAKURIA AND ANR <b>Versus</b> THE STATE OF ASSAM,	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM

**ADMISSION**

12	<a href="#">Crl.Pet./417/2019</a> B/O	PRADIP KUMAR BHATTACHARYA <b>Versus</b> M/S. DIBRU ENTERPRISE	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	MR. P J SAIKIA MR. R S MISHRA
13	<a href="#">Crl.Pet./236/2022</a> B/O	MEERA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN	MR K BHUYAN (R-2) MR H A AHMED (R-2) MR. M U E BHUYAN (R-2) R K TALUKDAR PP, ASSAM GA, ASSAM
14	<a href="#">W.P.(Crl.)/13/2023</a> WITH SCANNED COPY OF CASE DIARY	JASVEER SINGH <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS. D SONOWAL MR. D KONWAR	
15	<a href="#">Crl.Pet./1072/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O	HABIBAR RAHMAN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	MR. D K BAGCHI(R-3,) MR. B B KAKATI (R-3,) PP, ASSAM
16	<a href="#">Crl.Pet./676/2024</a>	AMARNATH ASHOK SAWANT <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM

**BAIL HEARING (BA)**

17	<a href="#">Bail Appln./4037/2023</a> WITH CASE RECORD(SCANNED COPY)	SHOAIB AKHTAR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
18	<a href="#">Bail Appln./434/2024</a> WITH CASE RECORD(SCANNED COPY)	ANIL YADAV <b>Versus</b> UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
19	<a href="#">Bail Appln./1372/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NUMAN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. K K DEKA MS D RABHA	PP, ASSAM
20	<a href="#">Bail Appln./1574/2024</a> WITH OFFICE NOTE, B/M.NANDI	MD MUSTAKIM @ MD. MUSTKIM <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
21	<a href="#">Bail Appln./1592/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHANDAN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DE MR P NEOG MS. D PATHAK	PP, ASSAM
22	<a href="#">Bail Appln./1785/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	GANESAN G @ GANESH <b>Versus</b> THE UNION OF INDIA	MR U S BORGHAIN MS DIPSY RAJA	SC, NCB
23	<a href="#">Bail Appln./1793/2024</a> WITH CASE RECORD(SCANNED COPY)	GURVEER SINGH <b>Versus</b> THE UNION OF INDIA	MRS J DUTTA MR. A K AHMED MS. T A AHMED MD A ISLAM M AHMED	SC, NCB
24	<a href="#">Bail Appln./1985/2024</a> WITH OFFICE NOTE	MD. SAFIQR RAHAMAN <b>Versus</b> THE UNION OF INDIA	MR U S BORGHAIN MS DIPSY RAJA	SC, NCB
25	<a href="#">Bail Appln./2030/2024</a> FIXED	SALIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
26	<b>WITH</b> <a href="#">Bail Appln./1943/2024</a>	NASIR UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM S N ULLAH MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
27	<a href="#">Bail Appln./2121/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MEHBOOB AHMED @ SUNIL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
28	<a href="#">Bail Appln./2125/2024</a> FIXED	ABU CHELIM AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
29	<a href="#">Bail Appln./2187/2024</a>	MEGHAN PASWAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR K MAINUDDIN	PP, ASSAM

30	<a href="#">Bail Appln./2195/2024</a> BA 1296/2024(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	HARPAL SINGH AND ANR <b>Versus</b> THE UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	SC, NCB
31	<a href="#">Bail Appln./2207/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MANJURA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	P. GHOSH	PP, ASSAM
32	<a href="#">Bail Appln./2334/2024</a> FIXED.	KHYATI RANJAN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR ARINDAM BARUAH MS LUBNA CHOUDHURY	PP, ASSAM
<b>BAIL HEARING</b>				
33	<a href="#">AB/1638/2023</a> WITH CASE RECORD(SCANNED COPY)	APU RANJAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	<a href="#">AB/2315/2023</a> FIXED	HEMANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MS. C NEWME MR A SARANIA MR. R BEZBARUAH	PP, ASSAM
35	<a href="#">AB/485/2024</a>	RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
36	<a href="#">AB/561/2024</a>	SAIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
37	<a href="#">AB/659/2024</a>	SHASHWANT SINGH @ SRI SHASHWAT SINGH BUNDELA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN MR. M MORE PP, ASSAM
38	<a href="#">AB/1294/2024</a>	NAYAN MONI SARMA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
39	<a href="#">AB/1341/2024</a>	DIBESWAR RAY @ ASHOK RAY <b>Versus</b> THE STATE OF ASSAM	MR D C NATH MR. M MONDAL	PP, ASSAM
40	<a href="#">AB/1522/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAHANGIR ALI @ ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
41	<a href="#">AB/1632/2024</a>	OLEE AHMEDBARBHUIYA @ OLI AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. A BORUA	PP, ASSAM
42	<a href="#">AB/1633/2024</a> FIXED	HABIZA @ HAFIJA BEGUM <b>Versus</b> THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
43	<a href="#">AB/1661/2024</a>	NOOR MOHAMMAD @ NOOR MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
44	<a href="#">AB/1663/2024</a> WITH OFFICE NOTE	MEHDI HASSAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
45	<b>WITH</b> <a href="#">AB/1532/2024</a>	MAINUL HOQUE MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

46	<a href="#">AB/1699/2024</a> WITH CASE RECORD(SCANNED COPY)	NARAYAN CHANDRA MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MS M SAHOO MS P DAS	PP, ASSAM
47	<a href="#">AB/1726/2024</a> FIXED	ABDUL HALIM <b>Versus</b> THE UNION OF INDIA	MR. M KHAN MS J AKTAR K MAINUDDIN	DY.S.G.I.
48	<a href="#">AB/1763/2024</a>	MUKUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
49	<a href="#">AB/1770/2024</a>	GAYATRI SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM
50	<a href="#">AB/1777/2024</a> FIXED	CHAKEDUL HAQUE <b>Versus</b> THE NARCOTICS CONTROL BUREAU (NCB)	MR I HAQUE	SC, NCB

**ORDERS**

51	<a href="#">I.A.(CrI.)/937/2023</a> AB 144/2023(D/O), FIXED in AB/144/2023	LAIHRAM LADU SINGH <b>Versus</b> THE STATE OF ASSAM,	MR. A LAL	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
7)	MR D K DAS	12-08-2024	To	16-08-2024
8)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
10)	MR. B K JAIN	09-08-2024	To	16-08-2024
11)	MR H MAURYA	09-08-2024	To	16-08-2024
12)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
13)	MR H BARUAH	07-08-2024	To	14-08-2024
14)	MR R GOENKA	07-08-2024	To	23-08-2024
15)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
16)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
17)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
18)	MR. H. BURAGOHAİN	12-08-2024	To	16-08-2024
19)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
21)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
22)	MS. M D BORAH	13-08-2024	To	14-08-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,14th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2385/2024</a> B/O	RUPOJOY REANG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
2	<a href="#">Bail Appln./2407/2024</a>	MD. ABUL ALI <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MR A KHAN MD IMRAN	PP, ASSAM
3	<a href="#">Bail Appln./2409/2024</a>	SHAHIDUL ISLAM @ SHAHEDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED MR. N HUSSAIN	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">Crl.Rev.P./306/2024</a>	NUR ALAM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI R L CHUTIA	PP, ASSAM
5	<a href="#">Crl.Pet./430/2024</a> FIXED	RAJEN SIDANA @ RAJAN SIDANA @ RAJAN SIDHANA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR P KALITA MR K HUSSAIN MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
6	<a href="#">Crl.Pet./899/2024</a> FIXED	BABULAL JAIN @ GUNJAN JAIN <b>Versus</b> MIMISHA DAS @ MOON	MR. R BORA MS R MEDHI	
7	<a href="#">Crl.Pet./971/2024</a>	RAKESH KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN K BORO	PP, ASSAM
8	<a href="#">Crl.Pet./972/2024</a>	AJJUL CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM
9	<a href="#">Crl.Pet./973/2024</a>	MATILAL ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	H A SARKAR MR S DAS	PP, ASSAM

10	<a href="#">AB/1970/2024</a> FIXED	SAHIL AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
11	<a href="#">AB/2051/2024</a> FIXED	NUR HOSSAIN SHEIKH AND NOOR HASSAN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MD A ISLAM	PP, ASSAM
12	<a href="#">AB/2118/2024</a>	SANATAN KALITA <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
13	<a href="#">AB/2124/2024</a>	ANSAR ULLAH @ PINKU AHMED <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
14	<a href="#">AB/2127/2024</a>	DILOWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA MD A RAHMAN P. KALITA	PP, ASSAM
15	<a href="#">AB/2128/2024</a>	ALIT CH WARY ALIAS ALIT WARY <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
16	<a href="#">AB/2131/2024</a>	MOKHLES ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B M DEKA MS. S SARMAH MR R.AHMED	PP, ASSAM
<b>ADMISSION</b>				
17	<a href="#">Crl.Pet./221/2024</a> WITH LCR 2 FILES(SCANNED COPY), B/O	SANJU KONWAR <b>Versus</b> NIRAJ KUMAR AGARWALLA	MR. N HASAN MR. A HASAN	MR D KALITA MS R KOUR
18	<a href="#">Crl.Pet./224/2024</a> WITH LCR 2 FILES(SCANNED COPY), B/O	SANJU KONWAR <b>Versus</b> NIRAJ KUMAR AGARWALLA	MR. N HASAN MR. A HASAN	MR D KALITA MS R KOUR
19	<a href="#">Crl.Pet./692/2024</a> WITH LCR (ONE FILE). FIXED.	AMRINDER SINGH WALIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
20	<a href="#">Bail Appln./1214/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	DIPEN DAS @ DEBESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S MUNIR	MR. P THAKURIA (R-2) G. DAS (R-2) S MEDHI (R-2) PP, ASSAM
21	<a href="#">Bail Appln./1852/2024</a> FIXED	HIBJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
22	<a href="#">Bail Appln./2192/2024</a> FIXED	ANUWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
23	<a href="#">Bail Appln./2302/2024</a> FIXED	BALA HARI RAY @ BOLO HARI RAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY N AHMED MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY	PP, ASSAM
24	<a href="#">Bail Appln./2312/2024</a> FIXED	MOFIZUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN ASIF E HUSSAIN	PP, ASSAM
25	<a href="#">Bail Appln./2316/2024</a> FIXED	MANIK ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM

26	<b>WITH</b> <a href="#">Bail Appln./2339/2024</a>	TAHER ALI <b>Versus</b> THE STATE OF ASSAM	MR. A ALI MR S ISLAM MR. R ISLAM	PP, ASSAM
<b>BAIL HEARING</b>				
27	<a href="#">AB/456/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROHUL AMIN @ RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR S RAHMAN MS. S PHUKAN	PP, ASSAM
28	<a href="#">AB/1203/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ROBIUL ISLAM @ ROBIAL HUSSAIN MEGRUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. R BORA	MR S C DAS (R-2) P BURAGOHAIN (R-2) MR. C. SHIL (R-2) PP, ASSAM
29	<a href="#">AB/1510/2024</a> FIXED	IMRAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. Z KHALID MD. A H LASKAR MS S Z HAYAT	PP, ASSAM
30	<a href="#">AB/1518/2024</a> WITH OFFICE NOTE, FIXED	RAJIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
31	<a href="#">AB/1569/2024</a> FIXED	ANANDA CH. SHILL @ ANANDA SHILL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MR. U CHOUDHURY, Legal aid counsel, (R-2) PP, ASSAM
32	<a href="#">AB/1761/2024</a>	SWAPAN KR. BASUMATARY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	PP, ASSAM
33	<a href="#">AB/1783/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	AMINUL HAQUE @ AMINUL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
34	<a href="#">AB/1820/2024</a> FIXED	JOGESWAR BORO @ AJAY BASUMATARY ANR ANR. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MS G DEKA MS. K KALITA	PP, ASSAM
35	<a href="#">AB/1883/2024</a> FIXED	HASAN AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
36	<a href="#">AB/1950/2024</a> FIXED	NISAN ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM	PP, ASSAM
37	<a href="#">AB/1958/2024</a> FIXED	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
38	<a href="#">AB/1978/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR HUSSAIN @ NUR HUSSAIN SK. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. S ALOM MR. M S ALAM	PP, ASSAM
39	<a href="#">AB/2020/2024</a> FIXED	RABIUL HUSSAIN AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
40	<a href="#">AB/2031/2024</a> FIXED	RANDIP GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
41	<a href="#">AB/2032/2024</a> FIXED	PRALAY SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
42	<a href="#">AB/2033/2024</a> FIXED	PRANABJYOTI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
43	<a href="#">AB/2043/2024</a> WITH OFFICE NOTE, FIXED	WAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
<b>ORDERS</b>				
44	<a href="#">Crl.A./335/2019</a> WITH OFFICE NOTE, LCR 5 FILES	SRI SIBINASH BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS A DAS MR. P S BISWAS MS S SENGUPTA	PP, ASSAM

45	<a href="#">I.A.(CrI.)/537/2020</a> AB 4412/2019(D/O) in AB/4412/2019	THE STATE OF ASSAM <b>Versus</b> ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
46	<a href="#">I.A.(CrI.)/211/2022</a> WITH OFFICE NOTE, LCR 4 FILES in CrI.A./83/2022	KARUNA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B DEKA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./83/2022</a>	KARUNA RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B DEKA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
47	<a href="#">CrI.A./298/2022</a> WITH OFFICE NOTE, LCR 3 FILES	SONAM KEMPRAI <b>Versus</b> THE STATE OF ASSAM AND ANR.	N K NEOG MR S BHARALI MR. M DAS	PP, ASSAM
48	<a href="#">I.A.(CrI.)/368/2022</a> WITH LCR 4 FILES, P.B.-1 in CrI.A./144/2022	TAPAN KACHARI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	MR J DAS (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./144/2022</a>	TAPAN KACHARI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	MR J DAS (LEGAL-AI- -COUNSEL FOR R-2) PP, ASSAM
49	<a href="#">Tr.P.(CrI.)/5/2024</a>	NARAYAN BANIK <b>Versus</b> THE STATE OF ASSAM	MR. A K PURKAYASTHA MR. R MAJUMDAR MR. S SHARMA MS. J GHOSH	PP, ASSAM
50	<a href="#">I.A.(CrI.)/740/2024</a> in CrI.A./6218/2024	ABHIJIT GANGULY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M L PANDIA MS. N K PODDAR	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./6218/2024</a> (Filing Number)	ABHIJIT GANGULY <b>Versus</b> THE STATE OF ASSAM AND ANR G	MS. N K PODDAR	
51	<a href="#">CrI.Pet./875/2024</a> FIXED	MAINUL HOQUE <b>Versus</b> SHAH OLIULLAH JAKARIA BHUIYA	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
7)	MR D K DAS	12-08-2024	To	16-08-2024
8)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
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15)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
16)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
17)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
18)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
19)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
21)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,14th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2306/2024</a>	MD SHUHUD AHMED LASKAR <b>Versus</b> N.C.B.	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
<b>MOTION</b>				
2	<a href="#">Tr.P.(C)./67/2024</a>	ELIZA BEGUM @ ALIJA BEGUM <b>Versus</b> ABDUS SALAM AND ANR	DR G J SHARMA	
3	<a href="#">Tr.P.(C)./68/2024</a>	DALIMI DEVI <b>Versus</b> GIRIDHAR SARMA	MR F A LASKAR	S HOQUE
4	<a href="#">Tr.P.(C)./69/2024</a>	RIPAKHI BARUAH <b>Versus</b> RUPJYOTI BORGHAIN	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	
5	<a href="#">Tr.P.(C)./70/2024</a>	DEPIKA KUTUM <b>Versus</b> RINTU KUMAR PEGU	MD A SAHAD B.L. SARMA MR. M H ALI	
6	<a href="#">Tr.P.(C)./71/2024</a>	ANITA VERMA @ ANITA BARMA <b>Versus</b> OM SHANKAR VERMA	MR F A LASKAR S HOQUE	
7	<a href="#">Tr.P.(C)./72/2024</a>	RUNUMI NATH <b>Versus</b> GAUTAM SAIKIA	MR. D HAZARIKA MR. R PHUKAN MR. S J SARMAH C M DEKA	
8	<a href="#">Tr.P.(C)./73/2024</a>	SONALI DAS <b>Versus</b> RITURAJ DEB	MR. DILIP DEY MS T NANDI	
9	<a href="#">AB/2116/2024</a>	SANIDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR H DAS MR. B C DEKA D BARUAH	PP, ASSAM
<b>ADMISSION</b>				
10	<a href="#">MACApp./296/2018</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT BINAPANI DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S BARUAH (R1 AND 2)
	<b>WITH</b> <a href="#">I.A.(Civil)/1340/2018</a> <b>in</b> <a href="#">MACApp./296/2018</a>	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMT BINAPANI DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

11	<a href="#">MACApp./372/2018</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD KHAIRUL ISLAM AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
	<b>WITH</b> <a href="#">I.A.(Civil)/1650/2018</a> <b>in</b> MACApp./372/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD KHAIRUL ISLAM AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
12	<a href="#">MACApp./411/2018</a>	BHARAT CHANDRA SARKAR <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A SAYED MR. S K TALUKDAR MD. A KUDDUS MR. H A KHAN	MS S MOCHAHARI (R1) MS. N MODI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MS M GAZLOO (R1)
13	<a href="#">MACApp./494/2018</a>	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> NURJAHAN BIBI @ BEGUM	MR. R GOSWAMI MR. R GOSWAMI MS. M SAIKIA MS. M SAIKIA	MR. A R AGARWALA (R1-R3) MR ADITYA AGARWALA (R1-R3) MS. R LAILA (R1-R3) MD. K ALI (R1-R3)
	<b>WITH</b> <a href="#">I.A.(Civil)/1937/2018</a> <b>in</b> MACApp./494/2018	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> NURJAHAN BIBI @ BEGUM	MR. R GOSWAMI MR. R GOSWAMI MS. P BARTHAKUR	
14	<a href="#">MFA/72/2023</a> FIXED	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSST SHUKITON NESSA and 3 ORS	MS.N MODI MR. S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M KHAN MR. J RAHMAN MR R ISLAM
15	<a href="#">CRP(IO)/209/2023</a>	THE PRINCIPAL CUM SECRETARY DHUBRI LAW COLLEGE <b>Versus</b> ABDUL KUDDUS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	DR G J SHARMA
16	<a href="#">CRP/71/2024</a>	MOKADDAS ALI <b>Versus</b> MD. LABU MIA	MR. B C DAS MS. I DAS	MR. S C KEYAL MS P DAS MS P DAS MS S DAS MS S DAS MS. A AGARWAL MS. A AGARWAL
17	<a href="#">MACApp./165/2024</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> BEAUTY BEGUM AND 4 ORS . A	MR. R SHARMA MR. R SHARMA	MR. N. DEBNATH (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/1159/2024</a> <b>in</b> MACApp./165/2024	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> BEAUTY BEGUM AND 4 ORS . A	MR. R SHARMA MR. R SHARMA	
18	<a href="#">MACApp./253/2024</a>	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BIJAYA CHETIA AND 5 ORS .	MR SISHIR DUTTA	MR. P BORAH
	<b>WITH</b> <a href="#">I.A.(Civil)/1707/2024</a> <b>in</b> MACApp./253/2024	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BIJAYA CHETIA AND 5 ORS	MR SISHIR DUTTA MS. M CHOUDHURY MS. M SAIKIA MS. P BORTHAKUR MS C BORAH	MS M DAS A KONWAR MR. P BORAH MR H K SARMA (r-5,6) MS K BHATTACHARYYA (r-5,6)
19	<a href="#">MACApp./284/2024</a>	FAZAL ALI @ FAZIL HAQUE. <b>Versus</b> M/S ORIENTAL INSURANCE CO . LTD AND 2 ORS A	MR. S ROY MR. M H LASKAR	MR. M RAHMAN (r- 2) MR. S RANA (r- 2) MR. J KALITA
20	<a href="#">MACApp./308/2024</a>	NAZIMA BEGUM <b>Versus</b> HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS A	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI MS. R LAILA	MR. K K BHATTA

**BAIL HEARING (BA)**

21	<a href="#">Bail Appln./1421/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
22	<a href="#">Bail Appln./2159/2024</a> WITH SCANNED COPY OF CASE RECORD.	FAYSOL AHMED @ RUBEL <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
23	<a href="#">RSA/287/2014</a>	MUSST. RAHATAN NESSA and 7 ORS. <b>Versus</b> ISMAIL HUSSAIN and 50 ORS.	DR.B AHMED MR.A M BUZARBARUAH MR.N HAQUE MS.M BARMAN MR.M HUSSAIN MS.D GHOSH MR.S R BARBHUIYA MR. B HALDAR (p 1 to 7) MS.K DAS R L CHUTIA (p 1 to 7)	MR.H R A CHOUDHURY(R-1,3TO6,8TO11,12TO29) MR.F U BORBHUIYA(R-1,3TO6,8TO11,12TO29) MR. K R PATGIRI MR. K R PATGIRI MR.R A CHOUDHURY(R-1,3TO6,8TO11,12TO29) MRS. C DAS (R13A, R13B, R13C, R13D, R13E)
	<b>WITH</b> <a href="#">MC/3244/2014</a> <b>in</b> RSA/287/2014	MUSST. RAHATAN NESSA and 7 ORS. <b>Versus</b> ISMAIL HUSSAIN and 50 ORS.	MR.A M BUZARBARUAH MS.M BARMAN MS.D GHOSH MS.K DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/4314/2019</a> <b>in</b> RSA/287/2014	JULIYA KHATUN AND 4 ORS <b>Versus</b> RAHATAN NESSA AND ORS NUR ISLAM AND 18 ORS.	MR. M KHAN MR R ISLAM MR J RAHMAN MR B KAUSHIK MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	MR F U BARBHUIYA MR. K R PATGIRI MR M BARMAN
24	<a href="#">RSA/40/2024</a>	NUR ISLAM AND 18 ORS. <b>Versus</b> SUBAR UDDIN	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/644/2024</a> <b>in</b> RSA/40/2024	NUR ISLAM AND 18 ORS. <b>Versus</b> SUBAR UDDIN	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA MR S SARMAH	
25	<a href="#">RSA/66/2024</a>	REKHA RANI CHAKRABORTY @REKHA CHAKRABORTY <b>Versus</b> MOTIULLAH AND 7 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/1188/2024</a> <b>in</b> RSA/66/2024	REKHA RANI CHAKRABORTY @ REKHA CHAKRABORTY <b>Versus</b> MOTIULLAH AND 7 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	
<b><u>ORDERS</u></b>				
26	<a href="#">RSA/133/2009</a> WITH LCR, OFFICE NOTE	NFANI BHUSAN DEY and ANR <b>Versus</b> JAYANTA PRASAD CHOUDHURY and ANR,	MD.K A MAZUMDER MD.A HUSSAIN MR. E AHMED	MR.N DHAR MR.B K SEN MR .B MALAKAR MR.S CHAKRABARTY
27	<a href="#">RSA/243/2010</a> WITH OFFICE NOTE	AKSHOY KR GHOSH, <b>Versus</b> BASANTI BAKTI and ORS	MR.P ROY MR.I ALAM	MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MR.A A R KARIM
28	<a href="#">RSA/197/2016</a> WITH LCR	SRI PRASANTA KUMAR SARKAR <b>Versus</b> SRI SUSANTA KUMAR NATH and 8 ORS	MRS. N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	MR B D DAS, R1 AND R4 MR. N GOSWAMI (R6 TO 9) MR F KHAN (R1) M. GLORY (R1) RHITUSHREE TALUKDAR (R1) Q. KIBA (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/375/2017</a> <b>in</b> RSA/197/2016	SRI PRASANTA KUMAR SARKAR <b>Versus</b> SRI SUSANTA KUMAR NATH and 8 ORS	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MR.N GOSWAMI
	<b>WITH</b> <a href="#">I.A.(Civil)/1348/2021</a> <b>in</b> RSA/197/2016	SUSANTA KUMAR NATH AND 3 ORS <b>Versus</b> SRI PRASANTA KUMAR SARKAR AND 5 ORS	MR B D DAS MR. N GOSWAMI	MRS. P GOSWAMI MS N SAIKIA MS. L BORGHAIN



- 29 [MC/218/2016](#)  
RSA 106/2012(D/O) ,FIXED  
in Review.Pet./270545/2016
- WITH**  
[Review.Pet./270545/2016](#)  
(Filing Number)
- SMTI GITA PAUL @ GITA RANI PAUL and  
2 ORS,  
**Versus**  
GURU DAS SAHA and 4 ORS,
- MR. T ROY  
MRS. B SARKAR  
MR S DEY  
MR P K DEBROY
- SMTI. GITA PAUL @ GITA RANI PAUL and  
2 ORS.  
**Versus**  
GURU DAS SAHA and 4 ORS.
- MR.M U MAHMUD  
MR.M ALI
- 30 [I.A./221/2016](#)  
in RSA/261978/2015
- WITH**  
[RSA/261978/2015](#)  
(Filing Number)
- TANKA PRASAD KACHARI and ANR,  
**Versus**  
SMT. INDIRA KACHARI and ANR,
- MR.M DAS  
MR.B D DEKA
- SRI TANKA PRASAD KACHARI and ANR  
**Versus**  
SMT INDIRA KACHARI and ANR
- 31 [I.A.\(Civil\)/1674/2016](#)  
in MACApp./280392/2016
- WITH**  
[MACApp./280392/2016](#)  
(Filing Number)
- UNITED INDIA INSURANCE CO. LTD.  
**Versus**  
BABUL BASUMATARY and 5 ORS,
- MR.S S SHARMA  
MS.L SHARMA  
MR.B J MUKHERJEE  
MRA SHARMA
- MR. U K DUTTA (R6)  
MR. K BORAH (R6)  
MR. B KASHYAP (R6)
- UNITED INDIA INSURANCE COMPANY LTD  
**Versus**  
BABUL BASUMATARY and 5 ORS
- 32 [RSA/90/2017](#)  
WITH LCR
- Versus**  
SMTI MALATI BALA GOGOI and 2 ORS
- MR.Z MUKIT  
MR.A SATTAR  
MR.H K BARUAH
- MR.R J BORDOLOI(R- 1-3)  
MR.A BURAGOHAIR(R- 1-3)  
MR.R ALIR- 1-3
- 33 [MACApp./302/2017](#)  
WITH LCR
- Versus**  
DIPANKAR PAUL  
THE BRANCH MANAGER,
- MR.J SINGH  
MR.B J MUKHERJEE  
MR. B J MUKHERJEE  
MR.G BHARADWAJ  
MS.S BISWAS  
MS R SAHA  
MS.D GUPTA
- MR.U K DUTTA(R-3)  
MR.K BORAH(R-3)
- 34 [Mat.App./19/2018](#)  
WITH LCR
- XXXXXXX  
**Versus**  
XXXXXXX
- MS R D MAZUMDAR  
MR. D BORAH  
R SARMA
- MS. P BHATTACHARYA  
MS. R B BORA  
MS. M KALITA
- WITH**  
[I.A.\(Civil\)/1719/2019](#)  
in Mat.App./19/2018
- XXXXXXX  
**Versus**  
XXXXXXX
- MR. S K SINGHA  
MR. M K NEOG  
MR. M K DUTTA
- MR. K R PATGIRI  
MR. B GOGOI
- 35 [I.A.\(Civil\)/146/2018](#)  
in RSA/17/2018
- Versus**  
SMTI BHUBANESWARI @ BHUBANE  
CHOUDHURY AND ORS  
**Versus**  
SRI SARAL KR. CHAKRABORTY AND ORS
- MR. S K SAHARIAH  
MR. M DAS  
MR D C NATH
- WITH**  
[RSA/17/2018](#)
- SMTI BHUBANESWARI @ BHUBANE  
CHOUDHURY AND ORS  
**Versus**  
SRI SARAL KR. CHAKRABORTY AND ORS
- MR. S K SAHARIAH  
MR. M DAS  
MR D C NATH
- WITH**  
[I.A.\(Civil\)/147/2018](#)  
in RSA/17/2018
- SMTI BHUBANESWARI @ BHUBANE  
CHOUDHURY AND ORS  
**Versus**  
SARAL KR. CHAKRABORTY AND ORS
- MR. S K SAHARIAH  
MR. M DAS  
MR D C NATH
- 36 [RSA/325/2018](#)
- Versus**  
SRI MUNINDRA NATH BHARALI AND 3  
ORS  
**Versus**  
SRI PRANABJYOTI DAS AND 4 ORS
- MR. H K SHARMA
- MR. B PATHAK  
MR H K GOGOI  
MR. R THADANI  
MR. B HAZARIKA
- WITH**  
[I.A.\(Civil\)/4171/2018](#)  
in RSA/325/2018
- SRI MUNINDRA NATH BHARALI AND 3  
ORS  
**Versus**  
SRI PRANABJYOTI DAS AND 4 ORS
- MR. H K SHARMA

37	<a href="#">I.A.(Civil)/824/2019</a> WITH LCR in MFA/63/2014	M/S. MEGHRAJ MOTILAL AND CO., <b>Versus</b> ON THE DEATH OF AFTABUDDIN AHMED BARUAH @ SAFARUDDIN AHMED BARUAH, HIS LEGAL HEIRS REPRESENTING	MR. P MAHANTA	
	<b>WITH</b> <a href="#">MFA/63/2014</a>	M/S. MEGHRAJ MOTILAL and CO. <b>Versus</b> AFTAB UDDIN AHMED BARUAH @ SAARUDDIN AHMED BARUAH	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA
	<b>WITH</b> <a href="#">MC/3597/2014</a> in MFA/63/2014	M/S. MEGHRAJ MOTILAL and CO. <b>Versus</b> AFTAB UDDIN AHMED BARUAH @ SAARUDDIN AHMED BARUAH	MR.S K JAIN MR.P MAHANTA MR.T C KHETRI	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/825/2019</a> in MFA/63/2014	M/S. MEGHRAJ MOTILAL AND CO., <b>Versus</b> ON THE DEATH OF AFTABUDDIN AHMED BARUAH @ SAFARUDDIN AHMED BARUAH, HIS LEGAL HEIRS REPRESENTING	MR. P MAHANTA	
	<b>WITH</b> <a href="#">WP(C)/1083/2014</a>	AFTAB UDDIN AHMED BARUAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.B GOGOI MR.P NAYAK MRS A VERMA	GA, ASSAM MR.S K JAIN MR.J I BORBHUIYA MR.P MAHANTA SC, P H E MR.T C KHETRI
	39	<a href="#">I.A.(Civil)/2825/2019</a> WITH RSA/180/2006(D/O) in Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS <b>Versus</b> JAI PRAKASH AGARWAL	DR. B N GOGOI
	<b>WITH</b> <a href="#">Review.Pet./102/2018</a>	THE UNION OF INDIA AND 2 ORS <b>Versus</b> JAI PRAKASH AGARWAL	DR. B N GOGOI	
	40	<a href="#">RSA/111/2021</a> <b>Versus</b> MUST. SAHNAZ KHANAM BALI RAM SHAH AND 2 ORS.	MR. D C C PHUKAN T KAKATI	MR P DEKA (r-1) MS. J GOGOI (R-2) MR. B BORAH (r-1) MR. N GOSWAMI (r-1) MS R BORAH (R-2)
	41	<a href="#">CRP(IO)/126/2021</a> MAHBUB AHMED @ MOULANA MEHBUB AHMED <b>Versus</b> SAMSUR UDDIN LASKAR AND 7 ORS	MR. N H LASKAR MS A GAYARI	
	42	<a href="#">RFA/36/2022</a> WITH LCR <b>Versus</b> MRINAL KANTI SARKAR AND 4 ORS.	MS J DEKA	
	43	<a href="#">RSA/65/2022</a> SMTI GEETANJALI BHUYAN <b>Versus</b> SMTI TAINI BEZBORUAH AND 5 ORS	MR R SENSUA MR S DAS MR D BORAH	
	44	<a href="#">CRP(IO)/115/2022</a> M/S STEEL ENGINEERS <b>Versus</b> M/S SWAHID KUSHAL KONWAR SAMABAYA SUTAKOL LTD	MR. B D DEKA N CHAUDHURY MR A BHATRA MR A DEKA	MR. M DAS
	45	<a href="#">I.A.(Civil)/3659/2022</a> in RFA/8588/2022 <b>Versus</b> AJOY KR. BORUAH ANJAN KR. BORUAH AND 2 ORS.	MR B BURAGOHAIN MR. P K GOGOI MRS. B TALUKDAR MR J P KACHARI	MR B SHARMA
	<b>WITH</b> <a href="#">RFA/8588/2022</a> (Filing Number)	AJOY KR. BORUAH <b>Versus</b> ANJAN KR. BORUAH AND 2 ORS. F	MR B BURAGOHAIN	
	46	<a href="#">I.A.(Civil)/677/2023</a> in MFA/14718/2022 <b>Versus</b> NATIONAL INSURANCE COMPANY LTD . JASMINA BEGUM AND 4 ORS .	MR. N M DUTTA	MS. P BHATTACHARYA (r-1 to 4) MR. A KHAN (r-1 to 4)

**WITH**  
[MFA/14718/2022](#)  
(Filing Number)

NATIONAL INSURANCE COMPANY LTD . MR. N M DUTTA  
**Versus**  
JASMINA BEGUM AND 4 ORS . A

47 [I.A.\(Civil\)/1906/2023](#)  
in RFA/15765/2022

SHIBU BARMAN MR. S K GHOSH (r-2 to 5,8,9,10)  
**Versus**  
CHANDRA MOHAN RAY AND 9 ORS. MS F AHMED (r-2 to 5,8,9,10)

**WITH**  
[RFA/15765/2022](#)  
(Filing Number)

SHIBU BARMAN MR. D K SHARMA  
**Versus**  
CHANDRA MOHAN RAY AND 9 ORS. B

48 [I.A.\(Civil\)/2389/2023](#)  
in RFA/8944/2023

RAJU HAZARIKA MR S KHOUND  
**Versus**  
SAILENDRA KUMAR GOSWAMI AND ANR.

**WITH**  
[RFA/8944/2023](#)  
(Filing Number)

RAJU HAZARIKA MR S KHOUND  
**Versus**  
SAILENDRA KUMAR GOSWAMI AND ANR. B

**WITH**  
[I.A.\(Civil\)/9789/2023](#)  
(Filing Number)

RAJU HAZARIKA MR S KHOUND  
**Versus**  
SAILENDRA KUMAR GOSWAMI AND ANR. B

49 [I.A.\(Civil\)/2568/2023](#)  
in RFA/10122/2023

KANCHAN BALA DAS AND 4 ORS. MR. M SARANIA MR. B J MUKHERJEE  
**Versus**  
BINOD GOYARI AND 2 ORS. MR. S SAIKIA MS R SAHA  
MS. C NEWME  
MR R.BEZBARUAH  
MR A SARANIA

**WITH**  
[RFA/10122/2023](#)  
(Filing Number)

KANCHAN BALA DAS AND 4 ORS MR. M SARANIA  
**Versus**  
BINOD GOYARI AND 2 ORS. B

50 [Tr.P.\(C\)/49/2024](#)

MAKONI ROY MR. H DAS  
**Versus**  
DIPAK ROY MS J K JAISWARA

51 [I.A.\(Civil\)/138/2024](#)  
FIXED MR. P MAHANTA MR. P SUNDI  
in RSA/434/2024  
**Versus**  
ISUB ALI AND ANR. MS. P SAHARIA  
C SARMA  
V KHAKHALARY

**WITH**  
[RSA/434/2024](#)  
(Filing Number)

NOOR ISLAM MR. P MAHANTA  
**Versus**  
ISUB ALI AND ANR. A

**WITH**  
[I.A.\(Civil\)/436/2024](#)  
(Filing Number)

NOOR ISLAM MR. P MAHANTA  
**Versus**  
ISUB ALI AND ANR. A

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
7)	MR D K DAS	12-08-2024	To	16-08-2024
8)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
10)	MR. B K JAIN	09-08-2024	To	16-08-2024
11)	MR H MAURYA	09-08-2024	To	16-08-2024

12)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
13)	MR H BARUAH	07-08-2024	To	14-08-2024
14)	MR R GOENKA	07-08-2024	To	23-08-2024
15)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
16)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
17)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
18)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
19)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
21)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
22)	MS. M D BORAH	13-08-2024	To	14-08-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM****2:00 PM to 4:45 PM****[ For Wednesday,14th August 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE BUDI HABUNG****COURT NO: 25****[MAC.APEAL AND CIVIL BENCH-III MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	<a href="#">WP(C)/2684/2015</a> FIXED	NARESH KUMAR UPADHYAYA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.A BARKAKATI MR.T N SRINIVASAN	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
<b>ORDER NO STEPS</b>				
2	<a href="#">WP(C)/6493/2016</a>	LILIMAI DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS.M SARMAH MR.D HUSSAIN MR.M ALI MR.F HAQUE	GA, ASSAM SC, SOCIAL WELFARE
3	<a href="#">WP(C)/5248/2023</a>	TFAZZUL HUSSAIN CHOUDHURY <b>Versus</b> THE BOARD OF SECONDARY EDUCATION ASSAM (SEBA) AND 4 ORS	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, SEBA
<b>ADMISSION</b>				
4	<a href="#">WP(C)/7628/2018</a> FIXED	LONI BARUAH <b>Versus</b> THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 23 ORS.	MR. P PATHAK MR. A NARZARI	GA, ASSAM MR J C BORAH (R-14) MR. S BORTHAKUR (R-15, R16, R18-R24) MS. S KAKATI (R-15, R-16, R18-R24) MR. C CHAKRAVARTY (R- 15, R16, R18-R24) SC, FINANCE
5	<a href="#">WP(C)/3534/2019</a>	JAGANADI MISSONG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, AG
6	<a href="#">WP(C)/3584/2019</a>	BIREN SINGH DEKA AND 43 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M K SHARMA MR G DAS MS. S S SAIKIA MR. R MEDHI	SC, CO OP GA, ASSAM MRS. M D BORAH, (R-7) SC, PUBLIC ENTERPRISE DEPT.
7	<a href="#">WP(C)/5688/2019</a>	KIRAN KHAHLARY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R SARMA MR. A NARZARI (P-1, 2)	GA, ASSAM SC, INDUSTRIES AND COMMERCE SC. BTC

8	<b>WITH</b> <a href="#">WP(C)/7171/2017</a>	BISWANATH WARY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.R S CHAUHAN	GA, ASSAM MR. R SARMA (R6,R7) MR. A NARZARI (R6, R7) MS. S T BOKTH (R6, R7) SC, BTC
	<b>WITH</b> <a href="#">I.A.(Civil)/2455/2019</a> in <a href="#">WP(C)/7171/2017</a>	KIRAN KHAKLARY <b>Versus</b> BISWANATH WARY AND 5 ORS	MR. R SARMA	MR. R S CHOUHAN
9	<b>WITH</b> <a href="#">WP(C)/7686/2017</a>	MINA BARMAN <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.R S CHAUHAN	GA, ASSAM MR. A NARZARI (R-7) SC, BTC
10	<a href="#">WP(C)/949/2022</a> B/O	JUNU DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
11	<a href="#">WP(C)/1306/2022</a>	SARWAN KUMAR <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK	ASSTT.S.G.I.
12	<a href="#">WP(C)/5154/2022</a>	SANJIB MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B BARUAH MR S HUSSAIN MR. C BARUAH	GA, ASSAM SC, U D D SC, FINANCE
13	<a href="#">WP(C)/5743/2022</a> B/O	SABEN BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE
14	<a href="#">WP(C)/2261/2023</a>	RAHUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM
15	<a href="#">WP(C)/2982/2023</a>	SANJEEB KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
16	<a href="#">WP(C)/4851/2023</a>	RAJA THAKUR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM
17	<a href="#">WP(C)/5735/2023</a>	KABITA BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, HEALTH
18	<a href="#">WP(C)/6400/2023</a> B/O	SMTI SUMITA DEB SINHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR S NATH MR C M KIKON	SC, P AND R.D.
19	<a href="#">WP(C)/6453/2023</a>	SWAHANAZ YASMIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI MS. D SONOWAL MR D S DEKA	GA, ASSAM MR. S KAKATI (R4)
20	<a href="#">WP(C)/6693/2023</a>	LUKU KALITA <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS	DR G J SHARMA MR C M KIKON	SC, APDCL
21	<a href="#">WP(C)/7288/2023</a> FIXED	ANITA DIMASA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	GA, ASSAM SC, AG MR. B CHOUDHURY SC, AGRI. DEPARTMENT SC, K A A C SC, FINANCE
22	<a href="#">WP(C)/366/2024</a> FIXED	POMPI MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R DHAR MR N N UPADHYAYA MR D BORUAH MR. B B KAKATI	GA, ASSAM MR I AHMED (r- 6) SC, BTC
23	<a href="#">WP(C)/2071/2024</a>	GOPAL KRISHNA SAIKIA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 3 ORS	MR. R P HAZARIKA	SC, APDCL

24	<a href="#">WP(C)/2709/2024</a> WITH WP(C)/141/2024 (D/O)	ARUN SHARMA <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MS. B SARMA DY.S.G.I.
25	<a href="#">WP(C)/2731/2024</a> B/O	SUBHALAKSHMI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	GA, ASSAM
26	<a href="#">WP(C)/3437/2024</a> B/O	SULAXANA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR P DOLEY MS S JAIN	MR. JYOTIRMOY ROY(R-4) MR. R K D CHOUDHURY MR. S SARMA(R-4) MR. C CHAKRAVARTY(R-4) MR S SHARMA (R5, R6) MR M SAHEWALLA (R5, R6) MS G DUGAR (R5, R6) DY.S.G.I. B SAHA(R-4) MS K SARMA (R5, R6) SC, SBI

**ORDERS**

27	<a href="#">MACApp./163/2017</a> WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI HRIDOI DAIMARI and 2 ORS	MR.S K GOSWAMI MR.B K GOSWAMI MR.R KATHKATIA	MR G JALAN FOR CAVEATOR
28	<a href="#">WP(C)/1325/2018</a>	ALL ASSAM DEVELOPMENT AUTHORITY EMPLOYEES JOINT COUNCIL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 27 ORS.	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. B K PURKAYASTHA (R19, R5) MR. P J SAIKIA (R8) MR. N HAQUE (R25) MR. K M HALOI (R16) MR. M I HUDA (R16) MS I DAS (R16) MR. B DEKA MS. M KECHII (R8) MR. M HUSSAIN MR. U SAIKIA MR. M P CHOUDHURY MRS. A BORAH MR. B DAS (R16) MR. B P CHANGMAI MS. M BORUAH MS. S RASUL MS. M BORUAH (R19, R5)
29	<a href="#">I.A.(Civil)/3350/2018</a> in MACApp./843/2018	BHASKAR BORA <b>Versus</b> MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MS. P SARMA	MR D MONDAL DR. UTPALJEET BARUAH MR. P SARMA
	<b>WITH</b> <a href="#">MACApp./843/2018</a>	BHASKAR BORA <b>Versus</b> MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MS. P SARMA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
30	<b>WITH</b> <a href="#">MACApp./655/2018</a>	SRI BHASKAR BORAH <b>Versus</b> MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. P SARMAH MD S HUSSAIN	
	<b>WITH</b> <a href="#">I.A.(Civil)/2589/2018</a> in MACApp./655/2018	SRI BHASKAR BORAH <b>Versus</b> MISS DIPANJALI HAZARIKA AND 4 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. P SARMAH MD S HUSSAIN	MR. R GOSWAMI MR D MONDAL DR. UTPALJEET BARUAH MS. M SAIKIA MR. P SARMA MS. P BORTHAKUR
31	<a href="#">I.A.(Civil)/830/2019</a> in MACApp./2128/2019	M/S. HDFC ERGO GEN. INS CO. LTD. <b>Versus</b> MISS CHAMPA MAZUMDAR AND 4 ORS	MR. K K BHATTA MR J JOHN	MR. B K JAIN (r-4) MR D MONDAL (r-1-3)

	<b>WITH</b> <a href="#">MACApp./2128/2019</a> (Filing Number)	M/S HDFC ERGO GEN. INS CO. LTD <b>Versus</b> MISS CHAMPA MAZUMDAR AND 4 ORS		
32	<a href="#">I.A.(Civil)/3803/2019</a> in <a href="#">MACApp./15808/2019</a>	SRI ABDUL SUKKUR @ SUKKUR TAPADAR AND 5 ORS <b>Versus</b> SAMBORLANG KHARJANA AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. K K BHATTA (r-2) MS JONA TALUKDAR (r-2)
	<b>WITH</b> <a href="#">MACApp./15808/2019</a> (Filing Number)	SRI ABDUL SUKKUR @ SUKKUR TAPADAR AND 5 ORS <b>Versus</b> SAMBORLANG KHARJANA AND ANR		
33	<a href="#">WP(C)/4941/2020</a>	MAKUNDA CH KALITA <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 8 ORS	MR. J C CHAUDHURY MR. N C BAROOAH MR. M SARMA MR G C SHARMA	GA, ASSAM MR. P K MUNIR SC, HANDLOOM AND TEXTILE
34	<a href="#">WP(C)/5882/2021</a>	MOTI LAL PRAJAPATI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	MRS. A GAYAN MR. C K S BARUAH ASSTT.S.G.I.
35	<a href="#">Review.Pet./94/2023</a> IN WP(C)/596/2018 (D/O)	THE STATE OF ASSAM <b>Versus</b> SRI CHANDRAMA DEVI AND 2 ORS	MR. R MAZUMDAR MR. N J KHATANIAR	MR H K DAS(R-1) MR. M P SARMA (r-1) MS S SARMA HAZARIKA (r-1) MR A CHAKRABORTY(R-1,3) MR A CHETIA (r-1,3) MR N K SARMA(R-1)
	<b>WITH</b> <a href="#">Cont.Cas(C)/246/2021</a>	SMTI. CHANDRAMA DEVI <b>Versus</b> PREETOM SAIKIA AND ANR	MR. U K NAIR MR. M P SARMA	MR. D SAIKIA MR. R MAZUMDAR MS H TERANGPI
	<b>WITH</b> <a href="#">Cont.Cas(C)/423/2023</a>	RANATI BALA ROY <b>Versus</b> SIDDHARTH SINGH AND 3 ORS	MR. S P BHATTACHARJEE MR N SARMA MS K BASUMATARY MR R K SAHA	MR. B GOGOI (r-2) MR P NAYAK (r-2) MR A CHALIHA (r-2)
38	<a href="#">MC/46/2024</a> in <a href="#">MACApp./9874/2023</a>	TEZANGA KAKATI <b>Versus</b> BIJOY CHAKRABORTY AND 4 ORS	MD. I HUSSAIN	
	<b>WITH</b> <a href="#">MACApp./9874/2023</a> (Filing Number)	TEZANGA KAKATI <b>Versus</b> BIJOY CHAKRABORTY AND 4 ORS. E	MD. I HUSSAIN	
	<b>WITH</b> <a href="#">I.A.(Civil)/2132/2024</a>	TEZANGA KAKATI <b>Versus</b> BIJOY CHAKRABORTY AND 4 ORS.	MD. I HUSSAIN	
39	<a href="#">I.A.(Civil)/352/2024</a> in <a href="#">MACApp./1259/2024</a>	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SANTI LODH AND 2 ORS.	MRS. D DAS BARMAN	
	<b>WITH</b> <a href="#">MACApp./1259/2024</a> (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SANTI LODH AND 2 ORS F	MRS. D DAS BARMAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/1262/2024</a> (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD <b>Versus</b> SANTI LODH AND 2 ORS F	MRS. D DAS BARMAN	
40	<a href="#">I.A.(Civil)/547/2024</a> in <a href="#">MACApp./1703/2024</a>	NIPU KONCH AND ANR. <b>Versus</b> KRISHNA DUTTA AND KRISHNA KANTA DUTTA	MR B BORA MR P S RAJA	



	<b>WITH</b> <a href="#">MACApp./1703/2024</a> (Filing Number)	NIPU KONCH AND ANR. <b>Versus</b> KRISHNA DUTTA AND KRISHNA KANTA DUTTA F	MR B BORA	
41	<a href="#">I.A.(Civil)/1180/2024</a> in MACApp./3760/2024	BHUMITA DEVI AND 4 ORS. <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD. AND 2 ORS.	MS. A HUSSAIN MR R ISLAM	MRS. S ROY.(R-1)
	<b>WITH</b> <a href="#">MACApp./3760/2024</a> (Filing Number)	BHUMITA DEVI AND 4 ORS <b>Versus</b> THE NATIONAL INSURANCE COMPANY LTD AND 2 ORS B	MR R ISLAM	
42	<a href="#">I.A.(Civil)/1200/2024</a> in MACApp./2423/2024	MADHUMITA DHAR AND 2 ORS. <b>Versus</b> DILWAR HUSSAIN AND 4 ORS.	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS MS. S. CHANDA	MR K UDDIN(R-1) MR. A K AZAD(R-4,5) MR. A K AZAD(R-4,5) MR A K AHMED(R-4,5)
	<b>WITH</b> <a href="#">MACApp./2423/2024</a> (Filing Number)	MADHUMITA DHAR AND 2 ORS <b>Versus</b> DILWAR HUSSAIN AND 4 ORS A	MR. S C BISWAS	
43	<a href="#">I.A.(Civil)/1276/2024</a> in MACApp./4759/2024	DIPANJALI MEDHI AND ANR. <b>Versus</b> SHRIRAM GENERAL INSURANCE COMPANY LTD.	MR. M KHAN MS J AKTAR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> <a href="#">MACApp./4759/2024</a> (Filing Number)	DIPANJALI MEDHI AND ANR <b>Versus</b> SHIRAM GENERAL INSURANCE COMPANY LTD A	MR. M KHAN	
44	<a href="#">I.A.(Civil)/1831/2024</a> in WP(C)/312/2024	PURNIMA NANDI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R SARMA MR A DEY	SC, P AND R.D.
	<b>WITH</b> <a href="#">WP(C)/312/2024</a>	PURNIMA NANDI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B SARMA MR. R SARMA MR A DEY MR B BARMAN	SC, P AND R.D. GA, ASSAM
<b>HEARING</b>				
45	<a href="#">WP(C)/688/2016</a> FIXED	DEBENDRA SAIKIA and 4 ORS <b>Versus</b> THE NUMALIGARH REFINERY LTD. and 3 ORS.	MR.A BORAH MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.S NEOG MS.K BARPUJARI MR.K OJHA	MR.U K NAIR R-3 MS U DAS(R-3) MS.A VERMA(R-3) MR. A DHAR (R-1,2,3) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
7)	MR D K DAS	12-08-2024	To	16-08-2024
8)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
10)	MR. B K JAIN	09-08-2024	To	16-08-2024
11)	MR H MAURYA	09-08-2024	To	16-08-2024

12)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
13)	MR H BARUAH	07-08-2024	To	14-08-2024
14)	MR R GOENKA	07-08-2024	To	23-08-2024
15)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
16)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
17)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
18)	MR. H. BURAGOHAIN	12-08-2024	To	16-08-2024
19)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
21)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024
22)	MS. M D BORAH	13-08-2024	To	14-08-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

### [ For Wednesday,14th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">WP(C)/6148/2012</a> BY SLIP	JOYSREE RAJKUMARI <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.K M HALOI MS.G MAHANTA	GA, ASSAM
2	<b>WITH</b> <a href="#">WP(C)/1076/2015</a>	MISS JOYSREE RAJKUMARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.K M HALOI MR.A K DEKA	MS.SOMILA MR.S BARUAH MR.B SHARMA MS.M BARMAN MR.M ISLAM
3	<a href="#">WP(C)/6316/2013</a> BY SLIP	NIPUN BARMAN and 2 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.B C DAS MR.M CHANDA MR S NATH MR.S CHOUDHURY MS.U DUTTA	C.G.C. MR.S SAIKIA(R-4)(R- 2-5) MR.S P CHOUDHURY MR. N J GOGOI (SC, TEA BOARD) ASSTT.S.G.I. MR.P SAIKIA(R-4)(R- 2-5)
4	<a href="#">WP(C)/5464/2021</a> WITH LCR, BY SLIP	DEOKI BERIA <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 2 ORS	S N SARMA MR. S K KEJRIWAL MR. R ALI MR. K KALITA	SC, REVENUE
5	<a href="#">WP(C)/5302/2022</a> BY SLIP	SISURAM MEDHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ZAMAN MR. M ALAM	GA, ASSAM MR. D SARMA (r-3,4,5) MR. ABU JAHID (r-3,4,5) SC, HANDLOOM AND TEXTILE
<b>TOP OF THE LIST</b>				
6	<a href="#">WP(C)/5205/2017</a> BY SLIP	BANJIT DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.K PAUL MRS.A SARMA MR.J P CHAUHAN MS.R VERMA	C.G.C. MR.M PHUKAN(R- 1-5) ASSTT.S.G.I.
<b>ORDER (STAY VACATING)</b>				
7	<a href="#">I.A.(Civil)/2257/2024</a> FIXED in WP(C)/8270/2022	SIMALUGURI MUNICIPAL BOARD TENDER OPENING AND SELECTION COMMITTEE <b>Versus</b> HARI PHUKAN,	MR P KATAKI MRS R BEGUM,	

	<b>WITH</b> <a href="#">WP(C)/8270/2022</a>	HARI PHUKAN <b>Versus</b> SIMALUGURI MUNICIPAL BOARD AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR P KATAKI (R-1) MRS R BEGUM (R-1) MS S MOCHAHARI (R-5) MR S DUTTA (R-5)
<b>ADMISSION</b>				
8	<a href="#">WP(C)/2639/2014</a> PART-HEARD, BY SLIP	SMT. BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR Z MUKIT MR. A SATTAR MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5) MS N BORDOLOI
	<b>WITH</b> <a href="#">I.A.(Civil)/3063/2022</a> in WP(C)/2639/2014	SMT. BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
9	<b>WITH</b> <a href="#">Cont.Cas(C)/625/2016</a>	SMT. BULBULI BORGHAIN <b>Versus</b> LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
10	<b>WITH</b> <a href="#">WP(C)/2704/2017</a>	BULBULI BORGHAIN <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
11	<a href="#">WP(C)/5347/2020</a> PART-HEARD	ECONOMIC DEVELOPMENT ORGANISATION <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA ASSTT.S.G.I.
12	<a href="#">WP(C)/463/2015</a> FIXED	ASSAM GANDHI SMARAK NIDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. A SARMA(R-4,5) MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. LENTSO(R-4,5) MS G SWAMI(R-4,5)
	<b>WITH</b> <a href="#">I.A.(Civil)/615/2017</a> in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. <b>Versus</b> ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA
13	<b>WITH</b> <a href="#">WP(C)/1236/2017</a>	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOUND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT

14	<a href="#">WP(C)/2540/2015</a> BY SLIP, AT 2:00 PM	THE UNION OF INDIA <b>Versus</b> ON THE DEATH OF SUBHASH BANIK HIS LEGAL HEIRS	MSB DEVI MS.R CHOUDHURY MR.G GOSWAMI(Rly.Adv.) MS.R R BORAH	MR. A K HUSSAIN(R-1(I), 1(2)) MR. B HUSSAIN(R- 1(1),1(2)) MR M K DAS
15	<a href="#">WP(C)/6635/2015</a>	SRI PHILIP NARZARY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR. M K DAS MS. Z ANJUM MR. R DOLEY MR. R KAMAN MR. D GHOSH	MR. D DAS (R-7) MS. S HAZARIKA (R- 3 TO 6) MR. D UPAMANYA (SC, HEALTH, R-1) MS. A DAS (R-2) SC, NHM
16	<a href="#">WP(C)/6435/2016</a>	MD. MOTLEB ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R HUSSAIN MS.K DAS MS.L DAS	SC, FCSCA GA, ASSAM MR.C GOSWAMIR-7 SC, BTADC
17	<a href="#">WP(C)/6571/2016</a>	SABIRAM BASUMATARY and ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.I A TALUKDAR MS.P BARMAN MS.P MAZUMDAR	GA, ASSAM SC, BTC
18	<a href="#">WP(C)/7767/2016</a>	M/S. SATYA MEGHA INDUSTRIES and ANR. <b>Versus</b> PUNJAB NATIONAL BANK and 3 ORS.	MR. S P ROY MR. K RAJBONGSHI MS. A TALUKDAR MR. A K RAI MR. R P N SINGH MR. T R ROY	MR. A. GANGULY (SC. PUNJAB NATIONAL BANK) SC, PNB
19	<a href="#">WP(C)/1861/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
	<b>WITH</b>			
20	<a href="#">WP(C)/1853/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
	<b>WITH</b>			
21	<a href="#">WP(C)/1854/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
	<b>WITH</b>			
22	<a href="#">WP(C)/1860/2017</a>	ANAMIKA MOTORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION ASSTT.S.G.I.
23	<a href="#">WP(C)/7728/2018</a> FIXED	SHAJAHAN ALI <b>Versus</b> THE DEPUTY COMMISSIONER, KAMRUP AND 5 ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM MR. R K BHUYAN (R3) MR. R. M. Rabha (R- 3) MS. R DUTTA (R3) MR. M KASHYAP (R3) MD. K ALI (R3)
24	<a href="#">WP(C)/2680/2019</a> FIXED	TAPAN KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	MR A K BORAH GA, ASSAM MR. S K TALUKDAR MR. D NATH (R-6)
25	<a href="#">WP(C)/8554/2019</a> BY SLIP	NO. 050402014 CT(GD) UPENDRA KUMAR PANDEY <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. D P BORAH MS. S BORO MR B PAUL	MS. B SARMA ASSTT.S.G.I.
26	<a href="#">WP(C)/1136/2020</a>	ALIDUR RAHMAN @ ABDUL RAHMAN <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.

27	<a href="#">WP(C)/3115/2020</a>	ZARANG INDIA PVT. LTD. <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR H K SARMA MR. M SAHEWALLA	SC, EXCISE DEPTT.
28	<a href="#">WP(C)/3418/2020</a>	ASHUTOSH CHAKRABARTY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K SINGHA MRS. P BARUAH	MR. P KAKATI, SC, WATER RESOURCE DEPARTMENT(R-1 TO 6) SC, BTC SC, WATER RESOURCE
29	<a href="#">WP(C)/5229/2020</a> BY SLIP	HAJERA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MD. S Z B AKLAS MR. M HUSSAIN MR. P K MUNIR MR. N H BARBHUIYA MR A RAHMAN MS N J BEGUM	GA, ASSAM MR. M U MONDAL (r-5) MS. N NASRIN (r-5) MD. I H KHAN (r-5) MR K ISLAM (r-5)
30	<a href="#">WP(C)/2557/2021</a> FIXED	REJINA KHATUN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M TALUKDAR MR Z HUSSAIN	GA, ASSAM SC, APDCL
31	<a href="#">WP(C)/3356/2021</a> FIXED	CT/SAFAI KARAMCHARI RAJ KUMAR CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MRS. R BORAH (r-6,7,8) MR. S S ROY ASSTT.S.G.I.
32	<a href="#">WP(C)/4419/2021</a>	KALYAN KUMAR PATHAK <b>Versus</b> STATE POLICE ACCOUNTABILITY COMMISSION AND 2 ORS	MR. T DEURI MS T WAPANGLA	GA, ASSAM
33	<a href="#">WP(C)/3858/2022</a>	ZAKIRUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M BORDOLOI MR. A DAS MR. P SENGUPTA MR. N I KHAN	GA, ASSAM SC, J M B
34	<a href="#">WP(C)/5075/2022</a>	DIPIKA RAY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE SC, FINANCE DEPTT.
35	<a href="#">WP(C)/5140/2022</a> FIXED	SMT. RANI DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
36	<a href="#">WP(C)/5254/2022</a>	NIPUN NARAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE
37	<a href="#">WP(C)/5895/2022</a>	M/S COXTON PRINTERS INDIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. S CHAMARIA (r-3,4) MS. S BORA (R-1 & 2) MR. M MAHANTA (R-3 TO 5) MR A N SARMAH (r-3,4) MR M M ZAMAN (r-3,4) SC, INDUSTRIES AND COMMERCE
38	<a href="#">WP(C)/6592/2022</a>	RAHUL ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR. S K DAS	MR S DUTTA GA, ASSAM MS. S. MOCHAHARI MR. S DUTTA MR S DUTTA SC, S.M.B.
39	<a href="#">WP(C)/8041/2022</a> FIXED	DIPANJALI BAILUNG <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI DY.S.G.I. SC, FINANCE
40	<a href="#">WP(C)/8232/2022</a>	GOKUL CHANDRA DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K M HALOI	MR. S S ROY (R- 2,3,4) MR. S S ROY (R- 2,3,4) MR. M SARMA (R5) DY.S.G.I.

41	<a href="#">WP(C)/721/2023</a>	PRAFULLA NATH AND 23 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R ALI H A AHMED	SC, P AND R.D. GA, ASSAM MR. P HAZARIKA (r-7) P. BORAH (r-7) MS. S PHUKAN(r-7) DY.S.G.I.
42	<a href="#">WP(C)/753/2023</a> CAVT. NO.14602/022,	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
43	<a href="#">WP(C)/1420/2023</a>	KHAGEN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM SC, REVENUE SC, PWD
	<b>WITH</b> <a href="#">I.A.(Civil)/1520/2024</a> <b>in</b> WP(C)/1420/2023	THE DEPUTY COMMISSIONER, KAMRUP (M) AND ANR <b>Versus</b> KHAGEN CHANDRA DAS AND 2 ORS.	JR. GA, ASSAM	MR. K M MAHANTA
44	<a href="#">WP(C)/5047/2023</a>	SARIFA KHATUN AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
45	<a href="#">WP(C)/5418/2023</a>	ABIR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
46	<a href="#">WP(C)/690/2024</a>	MONJURUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC. WATER RESOURCE DEPTT.
47	<a href="#">WP(C)/2020/2024</a>	NAYAN MONI HAZARIKA <b>Versus</b> THE CHIEF INFORMATION COMMISSIONER, CENTRAL INFORMATION COMMISSION AND 2 ORS	PETITIONER IN PERSON	MR. S S ROY (R-1,2) MS S BARUAH
48	<a href="#">WP(C)/2802/2024</a>	ANJALI GHOSH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D. BORAH	GA, ASSAM SC, REVENUE
49	<a href="#">WP(C)/3526/2024</a> FIXED	M/S CONSULTING ENGINEER (NG) AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R SINGHA MS S PATOWARY	DR. J. D. KHAUND(R-7) MR H K DAS (r-5) MS D MAHANTA (r-5) M NARZARY MR N K SARMA (r-5) SC, A.H and V. DEPT.
<b>ORDERS</b>				
50	<a href="#">Cont.Cas(C)/776/2022</a> BY SLIP	PADUMI BHUYAN AND 3 ORS <b>Versus</b> KEERTHI JALLI	MR A CHOUDHURY MR. R Deka S I AKAND	
51	<a href="#">WP(C)/5530/2022</a>	SUKHENDU PAUL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR. C K S BARUAH SC, RAILWAY MR. ANIX SINGH, SC, IRCTC
52	<a href="#">WP(C)/7771/2022</a>	POPULAR INDUSTRIAL FOOD PRODUCT AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
53	<a href="#">Cont.Cas(C)/145/2023</a>	ZEETENDRA SALAI <b>Versus</b> MEGHA NIDHI DAHAL	MR SAURADEEP DEY MR P H KONWAR	MR. D SAIKIA (r-1) MR. S BORA (r-1)

54	<a href="#">Cont.Cas(C)/427/2023</a>	SUSHIL KUMAR AGARWALLA <b>Versus</b> GYANENDRA DEV TRIPATHI AND ANR	MR. M R LASKAR MR N SARMA	MR. D SAIKIA (r-1,2) MR. R BORPUJARI (r-1,2) MR. S DUTTA (r-1,2) MS. N BORDOLOI (r-1,2)
55	<a href="#">Review.Pet./125/2024</a> IN WP(C)/3880/2017(D/O)	MEHJABIN KHABIR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR P AGARWAL MR. B J DAS MS. N CHOUDHURY	SC, SEC. EDU.
56	<a href="#">Cont.Cas(C)/292/2024</a> B/O	NALINA T, <b>Versus</b> PRABHU NARAYAN SINHA AND 5 ORS.	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA K BHARALI	
57	<a href="#">WP(C)/688/2024</a>	AZAD HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. K P PATHAK MR REZABUL HOQUE MR BHARGAV DAS	SC, FINANCE SC. WATER RESOURCE DEPTT.
58	<a href="#">I.A.(Civil)/1442/2024</a> IN WP(C) 1452/2012(D/O) in MC/25/2023	SMT. LAXMI MALAKAR and 4 ORS. <b>Versus</b> STATE OF ASSAM and 5 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE
	<b>WITH</b> <a href="#">MC/25/2023</a>	SMT. LAXMI MALAKAR and 4 ORS. <b>Versus</b> STATE OF ASSAM and 4 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, REVENUE
59	<a href="#">WP(C)/2692/2024</a>	SUKPAL SINGH KHIPAL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	GA, ASSAM
<b>HEARING</b>				
60	<a href="#">WP(C)/7324/2013</a> PART-HEARD, FIXED	GROUP M MEDIA INDIA PVT. LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI

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LEAVE NOTE OF ADVOCATES FOR 14/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
7)	MR D K DAS	12-08-2024	To	16-08-2024
8)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
9)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
10)	MR. B K JAIN	09-08-2024	To	16-08-2024
11)	MR H MAURYA	09-08-2024	To	16-08-2024
12)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
13)	MR H BARUAH	07-08-2024	To	14-08-2024
14)	MR R GOENKA	07-08-2024	To	23-08-2024
15)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
16)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
17)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024
18)	MR. H. BURAGOHAHAIN	12-08-2024	To	16-08-2024
19)	MS. B CHOWDHURY	17-08-2024	To	26-08-2024
20)	MS.SHOMA DASGUPTA	13-08-2024	To	10-09-2024
21)	MS SUPRIYA DASGUPTA	13-08-2024	To	10-09-2024







सत्यमेव जयते

# *The Gauhati High Court, At Guwahati*

[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]

[ DAILY CAUSE LIST ]

[ FOR WEDNESDAY, THE 14<sup>TH</sup> DAY OF AUGUST, 2024 ]

[ AT 2:00 PM ]

BEFORE

**HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

[ COURT NO: 14 ]

[ **COURT PROCEEDING OF THE FOLLOWING CASE  
PERTAINING TO THE ITANAGAR BENCH WILL BE  
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING  
AT 2:00 PM** ]

## BAIL HEARING

1. AB 109/2024  
FIXED

NANGRAM TADO  
**VERSUS**  
THA STATE OF AP

TABIT TAPAK  
ASO DALBONG

PP OF AP